

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2295**  
TO BE ANSWERED ON 20.03.2025

**Utilization of CAMPA funds in Uttar Pradesh**

2295. DR. LAXMIKANT BAJPAYEE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware that there is delay in utilisation of Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds in Uttar Pradesh and the funds are being utilised for purposes other than compensatory afforestation;
- (b) the year-wise details of CAMPA funds allocated and utilised in Uttar Pradesh in the last five years; and
- (c) the details of various projects in Uttar Pradesh in the last five years where such funds have been utilised and the amount utilised in each project?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) & (b) As per information received from the State of Uttar Pradesh there is no delay in utilisation of CAMPA funds in the State. The funds are utilised for the approved activities in Annual Plan of Operations as per the Compensatory Afforestation Fund Act, 2016 and the Rules, 2018 therein framed thereunder. The details of outlay approved by National CAMPA under the various Annual Plan of Operations and amount utilised in last five years under CAMPA in State of Uttar Pradesh are given below:-

(Amount Rs. in crore)

Financial Year	Outlay approved by National CAMPA	Amount Utilised
2019-20	285.68	180.69
2020-21	442.01	252.05
2021-22	586.89	362.12
2022-23	344.08	232.69
2023-24	172.04	166.84
<b>Total</b>	<b>1830.70</b>	<b>1194.39</b>

- (c) The project-wise details of fund utilised towards compensatory afforestation in respect of forest land diverted in the last 5 years (from 2019-20 to 2023-24) in the state of Uttar Pradesh and is annexed at Annexure-I.

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Annexure referred to in reply of part (c) of the Rajya Sabha Unstarred Question No. 2295 asked by Dr. Laxmikant Bajpayee regarding 'Utilization of CAMPA funds in Uttar Pradesh' due for reply on 20.03.2025.

Compensatory Afforestation (CA) Year 2019-20		
Year	Project Name	Fund Utilised (Rs. in crore)
1	2	3
2019-20	Widening work from Delhi Saharanpur Yamunatri Marg Km. 25 to 76	0.0110
2019-20	Regarding construction of link road in 1.85 hectare land of Asawari and Badarkha forest block.	0.0431
2019-20	Regarding 0.066026 hectare protected forest land for establishment of BPCL retail outlet in village Makdi on the left side of Syana-Narasena canal track road	
2019-20	Regarding construction of 765 kV single circuit Meerut-Agra transmission line.	
2019-20	Regarding establishment of retail outlet of Essar Oil Ltd. in village Rohinda on left lane between km 96-98 of Delhi-Kanpur road.	
2019-20	Permission for non-forestry use of 3.4938 hectare reserved forest land and felling of 323 trees situated on it for construction of Dedicated Front Corridor in Bulandshahr.	0.1363
2019-20	Proposal for transfer of 0.7957 hectare forest land by Dedicated Front Corridor India Ltd. Meerut.	
2019-20	Transfer of forest land for construction of culvert no. 3/2 and 7/2 of National Highway no. 72.A (new 307)	0.0588
2019-20	Permission for non-forestry use of 39.235 hectare protected forest area in Shivalik Forest Division Saharanpur for widening and strengthening of Chhutmalpur-Ganeshpur part (NH72.A) from Km 4.10 to 16.00, Roorkee-Chhutmalpur Saharanpur-Yumnanagar (NH73) from Km 22 to 23. Permission for non-forestry use of 30.966 hectare protected forest land and felling of 3408 trees located on it in the Division Saharanpur for 4 lane widening and strengthening of 7844 trees located on it.	
2019-20	Permission for non-forestry use of 0.015 hectare of protected forest land for access and exit route of Krishi Seva Kendra of Indian Oil Corporation Ltd. between km 11 to 12 of Boobka Dhaula Kuan Road under Shivalik Forest Division in Saharanpur District	
2019-20	Establishment of retail OUT at 106 to 107 village Govarha on Shahganj Road by HPCL Varanasi	
2019-20	Construction of 765 km long Varanasi Ballia transmission signal by Power Corporation of India Ltd. Varanasi	0.0412
2019-20	Establishment of petrol pump between km 07 to 08 of Jaunpur Azamgarh Road by India Oil Corporation Ltd.	
2019-20	Establishment of petrol pump between km 07 to 08 of Jaunpur Azamgarh Road by India Oil Corporation Ltd.	
2019-20	Installation of petrol pump between km 07 to 08 of Jaunpur Azamgarh Road by IOCL Machhlishahr Jaunpur Road Km 261 Village Birupur Road Petrol Pump Establishment	
2019-20	Jaunpur Lucknow Road Petrol Pump Establishment in Village Pahitiya between Km 31-32	
2019-20	Essar Oil Ltd. Establishment of Retail Outlet at Village Bikapur NH 2 GT Road	
2019-20	Indian Oil Co. Ltd.'s Arazi No. 459 Village Gauhani Allahabad Rewan Road Establishment of Retail Outlet at Allahabad between Km Pathar 33 to 34 of NH No. 27, Proposal No. FP/UP/Others/23516/2017	

2019-20	Establishment of retail outlet at village Latifpur, Km. Pathar 20 of SH 102 by Essar Oil Ltd. Proposal No. 14905/2015	
2019-20	NH-96 Faizabad-Allahabad road from Teliarganj to MNIT Gate	
2019-20	NH-2 GT road from Chaifatka to Cariappa gate	
2019-20	Hindustan Petroleum Corporation Ltd. Construction of 2 lane overbridge on Varanasi railway section between Km 224 to 225	
2019-20	Railway crossing no. T/1B near Rambagh City railway station	
2019-20	Bharat Petroleum Corporation Ltd. Establishment of retail outlet at village Sarai Vachak between Km 231 to 232 of NH 2 GT road	
2019-20	Eastern Dedicated Corridor Corporation of India Ltd. Allahabad to Karchana via Prempur Construction of Fatehpur Eastern Daddy Corridor	0.0062
2019-20	Construction of span RCC bridge near Asaini mode between km 22-23 and Reth river between km 24-25 of NH 28 Lucknow-Faizabad road	0.2868
2019-20	Regarding laying of underground OFC cable on a total of 51 km between km 17 to 68 of NH 28 by Reliance GO Infocom Ltd.	
2019-20	Road widening from DM residence to Bansal Petrol Pump on old NH 28 (urban part) from km 26 to 29.700	
2019-20	Rasulpur Kidwai forest block Barabanki-Deva road, Barabanki-Gojhra railway line road, Barabanki-Faizabad railway road, Barabanki/Bahraich road, Bhitriya-Haidergarh for construction of 765 kV single circuit Ballia-Lucknow electricity transmission line. Marg, Barabanki-Faizabad Road	
2019-20	Essar Oil Ltd. Bhitriya-Haidergarh. Establishment of Petrol Pump in Village-Banikodar, Tehsil-Ramsanehi Ghat, District-Barabanki on the left side between km 1-2 on the road	
2019-20	Bharat Petroleum Corporation Ltd. Gorakhpur/Lucknow. Construction of Retail Outlet at Gata No. 179 of Village-Bhikharpur, Pargana-Suryapur, Tehsil-Ramsanehi Ghat, District-Barabanki on the left side between km 8 to 9 on Asandra Ramsanehi Ghat Road	
2019-20	Laying of 132 KB single circuit underground electric cable on left side track between km 25/871 to 26/735 of NH 28C Barabanki-Bahramghat road for construction of 132 KB Ramsanehi Ghat-Budhwal two-way electric transmission line in Barabanki district	
2019-20	Construction of petrol pump in village 7 Dadra on left side track between km 40-41 of NH 28 Lucknow-Faizabad road by Essar Oil Ltd.	
2019-20	Construction of 132 KB single circuit Sohawal-Ramsanehi Ghat electric transmission line by Uttar Pradesh Transmission Corporation Ltd.	
2019-20	Construction of culvert and its approach road on Bhed Ha drain on middle right side track between km 2 to 3 of Barabanki-Deva road	
2019-20	Regarding permission for felling of trees on both sides of the road for widening and strengthening of the road up to Km. 163(400) of Badaun Meerut Road (State Highway No. 18) district by two lanes and for non-forestry use of 64.60 hectare protected forest land.	0.5229
	Widening of Bareilly-Almora Road (NH-37) Km. 3.50-56.20 regarding felling of affected tree no. 5448	
	Widening of Bareilly-Sitapur Road NH-74/30 Km. 304-331	
	Permission for non-forestry use of 0.075025 ha protected forest land without felling of trees for approach road to retail outlet being developed by Essar Oil Ltd. in Khasra no. 577D of ditch on left side of Badaun Sahaswan Road (NH-18) Km. 186 in Badaun district	
2019-20	DISTRICT MORADABAD MAI GAS AUTHORITY OF INDIA DAWRA VIBHIN MARGO K DONO PATRI PAS GAS PIPE LINE HETU SANRAKSHIT VAN BHOOMI KA HASTATANTAN	0.0554
2019-20	MORADABAD BAREILLY KHAND MARG KM 166.4 SE 180 TAK CHAURIKARAN AUR SUNDHRIKARAN KARAY	

2019-20	NH-24 HAPUR MORADABAD KHAND 145-148 TAK 4 LANE MAI CHURIKARAN HETU SANRAKSHIT VAN BHOOMI KA HASTARANTAN	
2019-20	NH-24 MORADABAD BYEPASS JUNCTION SE GAGAN PUL TAK KM 149-151 TAK CHAURIKARAN HETU SANRAKSHIT VAN BHOOMI KA HASTARANTAN	
2019-20	Four lane widening of Bilrayan Panwadi Marg (Jalaun to Auraiya Marg) 318 to 352	1.7226
2019-20	Karmara Sampark Marg (upgradation of pre-1980 roads)	
2019-20	Four lane widening work of Kalpi Hamirpur Marg	
2019-20	Arjunpura- Bhakhraul Sampark Marg	
2019-20	Urai to Muhana Marg (Bilrayan Four lane construction from Chainage 377 to 398 of Panwadi Highway No. 21	
2019-20	Regarding permission for felling of 35.71435 hectare protected forest land and 2530 trees for construction of four lane from Jalaun to Orai (km no. 352 to 370.45 of Bilrayan Panwadi Highway No. 21 and up to km 218.400 of Jhansi Bhognipur, Kanpur Road HH 27 via Jalaun bypass).	
2019-20	Proposal for transfer of 0.12 hectare protected forest land of State Highway No. 21 Bilrayan-Panwadi road in the four lane widening of National Highway No. 25.	
2019-20	Permission for non-forestry use without felling of trees on 0.06534 hectare protected forest land affected by construction of approach road on right lane between Km 22.85 to 23.15 of Hardoi-Sitapur road (Highway No. 21) by Essar Oil Limited.	0.4949
2019-20	Permission for non-forestry use and felling of 05 obstructing plants on 0.051668 hectare protected forest land affected by construction of approach road for petrol pump in village Karimnagar situated between Km 24-25 of Hardoi-Pihani road by Hindustan Petroleum Car Ltd	
2019-20	Permission for non-forestry use and felling of 5444 trees and 1280 plants located on 57.856 hectare protected forest land affected for four lane widening of National Highway No. 91 from Km 140.200 to Km 165.600 in Aligarh district.	
2019-20	Establishment of Manyavar Kashiram Mahavidyalaya in village Charuhar Jiyayak by Mahamaya Educational Trust, Gomti Nagar, Lucknow.	0.0147
2019-20	Powergrid Corporation Ltd. 765 K.V.D.C. (Varanasi-Kanpur Part-2) Regarding permission for non-forestry use of 0.8777 hectare protected forest land and felling of 09 trees under district Raebareli in construction of transmission line	
2019-20	Construction of SRC Road 37 to Budhan Purvaya Madarpur Kailai road under PMSIBY	0.1314
2019-20	Construction of bridge on Loan river between km 25 to 59 of Lucknow Kanpur road	
2019-20	Widening between km 44 to 59 of Lucknow Kanpur road	
2019-20	500 kV Y pole Ballia to Bhiwari	
2019-20	800 kV bipole transmission line	
2019-20	Construction of Bagarmau Sandila Roshanabad to Belthara road under PMSIBY.	

2019-20	765 KV Allahabad Jhansi to Unnao transmission line	
2019-20	Priya Darshini Nagar power line shifting	
2019-20	500 KV Y pole Ballia to Bhiwari	
2019-20	Widening between Lucknow Kanpur road km 27.6 no. 44	
2019-20	765 KV Allahabad Jhansi to Unnao transmission line	
2019-20	Road widening between km 37-170 to 39.900 of Bilgram Unnao Allahabad Road	
2019-20	Construction of Adarshnagar V.P.C.L. outjet link road situated between Unnao Lalganj km 89.249 to 89.274	
2019-20	Construction of link road of Indian Oil on the right side of Lucknow Kanpur National Highway No. 45	
2019-20	Construction of link road of S.R. Oil between km 61.237 to 61.267 of Safipur Unnao Road 38	
2019-20	by Eastern Dedicated Freight Corridor Corporation of India Ltd. (From Allahabad section to Karchana to Prempur via Fatehpur) Permission for felling of 08 obstructing trees on 1.0039 hectare protected forest land of Kanpur Nagar district for construction of Eastern Dedicated Freight Corridor	0.0058
2019-20	Permission for non-forestry use of 9.5 hectare protected land affected for four-lane road widening from km 142 to 123 of Tirwa Bela road (NH 234) in Kannauj district and felling of 2296 trees situated on it	0.0884
2019-20	6-lane widening from km 323.425 to km 389.00 of National Highway No. 2 (NHAI)	1.7125
2019-20	Construction of Petrol Pump on the left side of Bewar-Etawah-Gwalior Road Km. 57 (Hindustan Petroleum Corporation Ltd.)	
2019-20	Construction of Petrol Pump between Km. 10-11 of Etawah-Mainpuri Road (Bharat Petroleum Corporation Ltd.)	
2019-20	Laying of OFC on the side of Etawah-Bewar Road and Etawah Gwalior Road	
2019-20	Construction of 765 KV Single Circuit Kanpur Jhatikara Part-1 Transmission Line (Power Grid Corporation of India Ltd.)	
2019-20	6-Lane Widening from Km. 323.425 to Km. 389.00 of National Highway No. 2 (NHAI)	
2019-20	Construction of 400 KVDC Auraiya-Kanpur Transmission Line (Power Grid Corporation of India Ltd.) India Ltd.)	0.5353
2019-20	Construction of 400 KVDC Auraiya-Kanpur Transmission Line (Power Grid Corporation of India Ltd.)	
2019-20	Permission for non-forestry use of proposed forest land from Railway Bridge Km 180 to 184.452 and felling of trees on it by Eastern Dedicated Front Corridor of India Ltd.	
2019-20	Construction of 18" diameter petroleum project pipeline from Rebari to Kanpur (HPCL)	
2019-20	Construction of 24" diameter gas pipeline from Dibiyapur to Sanchedi Kanpur by GAIL India Ltd.	
2019-20	Regarding permission for felling of 22 trees situated on a total of 0.9571 hectare (0.5491 hectare reserved and 0.408 hectare protected) forest land for non-forestry use for construction of double line railway track and RUB (RUB) proposed between Mughalsarai-Allahabad section under	0.0032

	Mirzapur district by Dedicated Freight Corridor Corporation of India Ltd., Government of India (Ministry of Railways).	
2019-20	Approval of approach road for petrol pump in village Parsiya Bhandari on Salempur-Deoria road at Km 165 in Deoria district.	0.0044
2019-20	Regarding permission for non-forestry use of 0.052768 hectare protected forest, forest land and felling of 01 tree for establishment of petrol pump by IOCL in village Jamua, Tehsil Barhaj, District-Deoria, between SH-1/Chainage 188 to 188.10 in Sonauli-Ballia road, District-Deoria.	0.0044
2019-20	Construction of bridge on permanent diversion according to new loading standard on bridge no. 19,20 at km 47/7-8 to 48/3-4 between Anand Nagar Brijmanganj in Farenda Gonda Loop section in Farenda Range.	0.1361
2019-20	Regarding allocation of funds for plantation work for compensatory afforestation on double degraded forest land for non-forestry use of 37.75 hectare protected forest area affected in the construction of four lane widening of road from km 165.60 to 186.00 of National Highway No. 91 by National Highway Authority of India Aligarh under district Hathras.	
2019-20	1-Regarding permission for non-forestry use of 0.06 hectare (earlier 0.0584 hectare) without felling of trees for construction of approach road to the retail outlet being developed by Essar Oil Ltd. at Gata No. 3110 of village Urthan on Dapan between Km 34 to 35 of Etawah-Mainpuri road (SH 83) in district Mainpuri.	0.0174
2019-20	2-Regarding permission for non-forestry use of 0.91 hectare (earlier 0.95 hectare) protected forest land and felling of 78 trees situated on it for widening and strengthening of two lanes to four lanes from Chainage 43.800 (Singhiya Tiraha) to Chainage 45.100 (Jyoti Tiraha) of Shikohabad-Bhogwan Road (SH-84) in district Mainpuri.	
2019-20	Construction of retail outlet of petrol pump by Bharat Petroleum Corporation Oil Ltd. at Khasra No. 904 of village Songra on the right side of Etah-Aligarh (NH 91) road km 190 to 191	
2019-20	Construction of retail outlet of petrol pump by Gata No. 680S 1066 of village Sonsa on the right side of km 23.978 of Etah-Aligarh road (MDR-98)	
2019-20	Construction of retail outlet of HPCL in Khasra No. 295 of left side of village Chamkari on Etah-Tundla road km 54-55	
2019-20	Petrol pump by Essar Oil Ltd. at Khasra No. 988 of village Bawarpur on the left side of km 26.088 of Tundla-Etah road (SH 31)	
2019-20	Construction of Establishment of HPCL retail outlet without Patan in village Bhitona on Bareilly Mathura Marg SH-33 Km 153.207 viaduct	0.0058
2019-20	Establishment of BPCL retail outlet without Patan in village Athaiya on Bareilly Mathura Marg SH-33 Km 166.182 viaduct	
2019-20	Establishment of Ssar Oil Ltd. retail outlet in village Malhanagar on Km Chainage 138.395 viaduct of Bareilly-Mathura Marg (State Highway SH 33) (7 trees covered).	
	<b>Total</b>	<b>6.04</b>
<b>2019-20</b>	<b>Maintenance of Compensatory Afforestation</b>	<b>5.09</b>

<b>Compensatory Afforestation (CA) Year 2020-21</b>		
<b>Year</b>	<b>Project Name</b>	<b>Fund Utilised (Rs. in crore)</b>
<b>1</b>	<b>2</b>	<b>3</b>
2020-21	Permission for non-forestry work of tree felling without affecting protected forest land from the proposed retail outlet petrol pump site at Meerut-Hapur Road (NH 2.35) km 05 (chainage 4.808) in village Karim Nagar urban area and tehsil and district Meerut to the main road by Essar Oil Ltd. in the district.	0.0002
2020-21	0.565 hectare protected forest land for the construction of Eastern Peripheral Expressway	0.1902
2020-21	Diversion of 227.804 ha of protected forest land in favour of uttar pradesh state highway Authority (UPSHA) for widening of Saharanpur-Yamnotri road (SH-57) in Meerut (Km 25 to 76 Km) Muzzaffarnagar (Km 76 to 178) and in saharanpur (Km 184.5 Km to 207) District of Uttar Pradesh	0.2330
2020-21	NH-232 (Raebareilly - Banda Section) FP/UP/Road/22408/2016	0.0284
2020-21	Construction of 765 kV Fatehpur - Agra Transmission Line Package- A-6 Part- I by Power Grid Corporation of India Ltd. Kanpur.	
2020-21	Construction of 765 kV Fatehpur - Agra Transmission Line Package- G-3 Part- I by Power Grid Corporation of India Ltd., Kanpur.	
2020-21	Widening work of National State Highway No. 56 Lucknow-Sultanpur Road up to Km 34-78	1.6281
2020-21	Proposal for widening of two lanes to four lanes between km 78 to 113.700 of Lucknow-Varanasi National Highway No. 56	0.8692
2020-21	Establishment of Petrol/Diesel Pump of BPCL in Gata No. 277m and 279m of village Tanda on left lane of km 126.418 of Sultanpur-Lucknow National Highway No. 56 (New-731)	
2020-21	Establishment of Petrol Pump by BPCL at Vayi Patri Gulda Machwapur between km 396 to 397 of Pilibhit-Bisalpur Road SH 29	0.0488
2020-21	Establishment of Petrol Pump by IOCL at Vayi Patri Khananka Uchasia between km 427 to 428 of Lipuli-Bhind Road SH 29	
2020-21	Pilibhit-Bisalpur Road Establishment of Petrol Pump by BPCL at Vayi Patri Sandia Mustkil between SH 29 Km 385 to 386	
2020-21	Establishment of Petrol Pump by IOCL at Vayi Patri Village-Kasimpur between SH 29 Km 412 to 413 on Lipuli-Bhind Road	
2020-21	Construction of 765 kV ELECTRIC CIRCUIT Bareilly-Lucknow Pressure Line	
2020-21	Establishment of Petrol Pump by Bharat Petroleum Corporation Ltd. on Khatima Pilibhit Road SH 29 Km 364.989 to 365.024 on Vayi Track Village-Gauhar Tehsil and District Pilibhit	

2020-21	Establishment of Petrol Pump by Indian Oil Corporation Ltd. in Village-Pautakalan Tehsil and District Pilibhit between Pilibhit-Bisalpur Road SH 29 Km 391 to 393	
2020-21	Regarding construction of BCL link road being developed in village Feel Nagar Khasra No. 1392, between Km 296.531 to 296.532, National Highway No. 30 old, District Shahjahanpur.	0.0317
2020-21	Petrol/Diesel Pump of B.P.C.L. Ltd. Meerut, Village Jalalabad on the right side of Meerut-Pauri National Highway No. 119 Km. 112.451	0.7321
2020-21	Petrol/Diesel Pump of Indian Oil Corporation Ltd. Bareilly, Village Chhillaur Bangar on the right side of Bandayu-Bijnor State Highway No. 51 Km. 209	
2020-21	Permission for non-forestry use of 88.962 hectare protected forest land and felling of 16412 obstructing trees for 4 lane widening and strengthening of NH-74 Haridwar-Nagina-Kashipur section from Km 30 to 132 in Bijnor district.	
2020-21	Permission for felling of 34.00 hectare protected forest land and trees situated on it from Km 79.500 to 105.700 in Bijnor for 4 lane widening and strengthening of Meerut-Najibabad section of NH-119 in Bijnor district	
2020-21	Regarding permission for non-forestry use of 27.2307 hectares of protected forest land and felling of 1249 trees situated on it for widening and strengthening of Bijnor-Noorpur-Chhajalet (SH-76 km 6.725 to 42.725) in Bijnor district.	
2020-21	Construction of the Babina Canal system	0.1202
2020-21	Construction of 132 KV Hansari - Lalitpur power line	
2020-21	Construction of 765 kV bilateral Jabalpur-Orai power transmission line	
2020-21	Construction of 765 kV bilateral LILO Satna-Gwalior electricity transmission line	
2020-21	For expansion of state airstrip in Janpai-Chitrakoot, 63.269 hectare forest and non-forestry use of forest land.	0.8437
2020-21	Regarding permission for construction of 33kV power line between km number 332-349 Obari to Katia on the side of NH-76/35 in district-Chitrakoot and felling of 325 trees.	
2020-21	Regarding permission for construction of 33kV power line between km number 332-349 Obari to Katia on the side of NH-76/35 in district-Chitrakoot and felling of 325 trees.	
2020-21	Proposal of Jhansi Mirzapur National Highway from Karvi to Prayagraj Border	
2020-21	Permission for felling of 181 trees on 400kV double circuit transmission line from Lucknow to Bareilly.	0.0994

2020-21	Construction of connecting road to the outlet of Indian Oil Corporation in village Hardaspur at km 9-10 of National Highway No. 24 Lucknow-Sitapur-Maholi road.
2020-21	For permission for the approach road of the proposed petrol pump at plot number 80 on the right lane between km 407 to 408 of Sitapur-Shahjahanpur road in Sitapur district and felling of 05 trees.
2020-21	Proposal for permission for the approach road of the proposed petrol pump in village Karimpanah on the right lane between km 25 to 26 of Biswan-Sidhauli road in Sitapur district.
2020-21	Proposal for permission for access road to the proposed petrol pump in village Pakaria on Khasra number 1267, 1268, 1271 on Sitapur-Biswan road in Sitapur district.
2020-21	Proposal for permission for construction of four lane rail overbridge on broad gauge railway crossing number 73A on Sitapur-Lakhimpur road from Lucknow-Sitapur road by Uttar Pradesh State Bridge Construction Corporation Limited Lucknow in Sitapur district and felling of 59 affected trees.
2020-21	Fall of 22 trees during the construction of underground drain from Mandi Parishad to Sarayan River.
2020-21	Permission for construction of access road for petrol pump construction and felling of 14 obstructing trees in Khasra No. 696 to 707 of village Manpara on the side of National Highway No. 24.
2020-21	Permission for construction of access road for the proposed petrol pump construction in Khasra No. 204/170 of village Kuwarpur on the side of National Highway No. 24 and permission for felling of 37 obstructing trees.
2020-21	Permission for felling of 448 trees on 0.46 hectare reserved forest land in Sarwarpur forest area near Gon river for four lane widening in National Highway No. 24 from Km 431 to 431.700.
2020-21	Permission for felling of 181 trees on 400kV double circuit transmission line from Lucknow to Bareilly.
2020-21	Permission for felling of 27 obstructing trees in the work of laying hot axle siding in yard no. 03 of CAT railway station in Sitapur district.
2020-21	Proposal for transfer of 0.0288 hectare protected forest land for access road to the proposed petrol pump in village Tikra on Sidhauli-Biswan road.
2020-21	Proposal for permission for access road to the proposed petrol pump in village Govardhanpur on Khasra no. 678 between Km 78-79 of Sitapur-Biswan road in Sitapur district.

2020-21	Proposal for permission for access road to petrol pump proposed by My Own Eco Energy Private Limited in village Barmi on right side between km 118-119 of Sitapur-Hardoi road in Sitapur district.
2020-21	Proposal for permission for access road for construction of retail outlet of IOCL proposed on Khasra number 964 on right side between village Kalyanpur Biswan-Laharpur road km 16 in Sitapur district.
2020-21	Proposal for permission for access road to petrol pump proposed in village Puraini on right side between km 62 of Bahraich-Biswan road in Sitapur district.
2020-21	Proposal for permission for access road to retail outlet proposed by Bharat Petroleum Corporation Limited on Khasra number 947 situated on right side between km 1-2 of Biswan-Laharpur road in Sitapur district.
2020-21	Regarding permission for felling of 6777 trees affected by widening of two lanes to four lanes from Bilraya-Panwari road km 72-98 under Sitapur district and permission for non-forestry work on 26.61 hectares of protected forest land.
2020-21	National Highway No. 24, Lucknow-Sitapur Road, District Sitapur, Village Kasmanda, Tehsil Sidhauri between Km 8-9
2020-21	Proposal for permission for the access road to the proposed petrol pump in village Judaura between km 9-10 of Sidhauri-Biswa road in Sitapur district.
2020-21	Proposal for transfer of 0.0787 protected forest land for construction of access road to proposed petrol pump in village Maholi between km 437.30 to 438 of National Highway.
2020-21	Proposal for permission for access road to HPCL petrol pump in village Mau on left side between km 458 to 459 of Sitapur-Lucknow road no. 24 in Sitapur district.
2020-21	Proposal for permission for access road to proposed petrol pump in village Kanhamau on left side between km 4-5 of Sidhauri-Biswa road in Sitapur district.
2020-21	Proposal for permission for access road to the proposed petrol pump in village Basantpur on Khasra number 728 on the right side between district Sitapur Delhi Lucknow road km 441-442.
2020-21	Proposal for permission for access road to the proposed petrol pump in village Kanduni between km 14-15 of Sidhauri-Biswan road in Sitapur district.
2020-21	Proposal for permission for access road for construction of retail outlet of My Eco Energy Private Limited proposed on Khasra number 455 between village Kanhamau Sidhauri Biswan road km 5-8 in Sitapur district.
2020-21	Permission for access road on left side of NH 24 and felling of 12 trees for New Maligarh Refinery Limited petrol pump.
2020-21	Four lane widening in Sarwarpur reserved forest area from km 431 to 431.700 of National Highway number 24. Permission for felling of 448 trees on 0.46 hectare reserved forest land in Sarwarpur forest area near Gon river.
2020-21	Proposal for permission for the access road to the proposed retail outlet in plot number 891 of Hargaon-Maholi road, village Bibipur, district Sitapur.

2020-21	Proposal for permission for the access road to the proposed petrol pump in village Barkherwa on the right lane between km 84-85 of Sitapur-Lakhimpur road in district Sitapur.	
2020-21	Permission for non-forestry use and felling of 01 tree on 0.075028 hectare protected forest land affected by construction of approach road for petrol pump in village Bhadayal situated between Km 155-156 of Hardoi-Sitapur road by Indian Oil Carrier Ltd.	0.0086
2020-21	Permission for non-forestry use and felling of 46 obstructing plants on 0.08471 hectare protected forest land affected by construction of approach road for petrol pump in village Chandpur Bahar situated between Km 01-02 of Bilgram-Unnao road by Hindustan Petroleum Carrier Ltd.	
2020-21	Regarding permission for non-forestry use of 0.0788445 hectare protected forest land and felling of 03 obstructing trees for construction of approach road to filling station (retail outlet) between mm 189-190 of land plot number-279 Unchahar-Dalmau state highway-38 by Indian Oil Corporation Ltd., Lucknow.	0.0034
2020-21	(Lucknow-Sitapur Road) Regarding laying of underground 33 KV HT line of Priyadarshini Residential Colony Sector-C and D	0.7047
2020-21	(Chinhath-Malair Road) Work of laying water main line from PSC of 1300 MS diameter for water tax under 3rd JNNURM	
2020-21	Lucknow-Kanpur Highway No. 25 for laying gas pipe by Green Gas Ltd. Lucknow from Km 12.531 to 17.15, 4620 m area 0.231 hectare	
2020-21	800 KV HVDC of pipe grid in Lucknow-Raebareli-Varanasi Highway No. 24B. Bipole line Vishwanath Cherivali Assam to Agra area 0.1794 ha	
2020-21	Laying of 132 kV Uttaretia (Railway TSS) line inside SGPGI premises by UP Power Corporation (0.053 ha forest land)	
2020-21	0.07504 hectare for laying 4 diameter steel gas pipe on NH 24B Lucknow-Raebareli road (right hand) from Chainage 04.042 km (from bus staff) to Chainage 05.918 km (Anurag Automobile Petrol Pump) over a long distance of 1876 m (raw area) by Green Gas Ltd.	
2020-21	Regarding establishment of Petrol Pump in Village-Kishanpur Kaudia on the side of Mohanlalganj-Bani Road in Lucknow District, area 0.054	
2020-21	Widening work by LDA from National Highway 56 Lucknow-Sultanpur Road Km 0.310 to Km 1.050	
2020-21	Widening work by LDA from 1.30 to 1.48 Laroto intersection of National Highway Lucknow 56 in Lucknow district (93 trees) area 0.2156 hectare	

2020-21	Construction of access road on the left side of National Highway No. 56 Lucknow Sultanpur Road Km. 31 to 32 for construction of petrol pump by Hindustan Petroleum Corporation in land number 827 of village Rehmatnagar in district Lucknow, area 0.0690 hectare
2020-21	In Lucknow district, in village Dhawapur, plot number-289.265 and 288, built for construction of petrol pump by Indian Oil Corporation, area 0.0379 hectare in relation to the access road between Mohanlalganj road km 4-5.
2020-21	Construction area of sewage pumping station in Kukrail reserved forest in Lucknow Sewerage Scheme under JNURM in Lucknow district is 0.09 hectare
2020-21	In Lucknow district, on National Highway no. 56, Lucknow Sultanpur road, km 8.778 to 9.176, near Arjunganj, after the overbridge, in the construction of a service road along it, 0.512 hectares of protected forest land and permission for felling of 84 trees is concerned.
2020-21	Regarding permission for non-forestry work and felling of 15 trees in the affected area of 0.0965 for construction of overbridge near Daliganj on right and left track of Lucknow-Sitapur road km. 493 on National Highway No. 24 and construction of service lane on its side.
2020-21	Regarding permission for non-forestry work and felling of 77 affected trees on 0.44 hectare protected forest land between Km 490-491 for the service lane of rail overbridge at railway crossing number-7 special (near Purnia crossing) situated between Daliganj - Mohibullapur station under National Highway number-24.
2020-21	Regarding laying of 132 kV underground electric cable in 0.405 hectare from Lemon Park to Hanuman Setu on National Highway No. 24 Delhi-Lucknow-Sitapur Road Km. 494.8 to 494.4 on left side and 494.4 to 497.5 on right side.
2020-21	Permission to lay 33kV underground cable for 33/11kV substation Balaganj in 1800 meter protected forest land on the right side of the road between 261 to 263 km of Palia-Lucknow (Lucknow-Hardoi road) in district-Lucknow.
2020-21	Regarding permission for access road by Indian Oil on the left side of Lucknow Hardoi road in village Habibpur land no. 310/3/1, tehsil Malihabad, district-Lucknow.
2020-21	Regarding permission for carrying out non-forestry work on 0.465 hectare protected forest land for use in laying underground cable line up to 220 kV GIS substation from Nadarganj intersection to Hydel crossing on left side of NH-25 Lucknow-Kanpur road km 12.00 to km 15.10 in district-Lucknow
2020-21	Regarding granting of permission for felling of 92 obstructing trees and 0.554 hectare of protected forest land in the construction of service road after construction of Sampar number 214 Special Path four lane flyover situated on Lucknow-Dilkusa railway section on Telibagh road from Lorento Convect crossing situated between km 5 to 6 km on National Highway no. 24B Lucknow-Raebareli road in District-Lucknow.
2020-21	Regarding permission for non-forestry use of 0.2400 hectare protected forest land for laying 768 m drinking water pipeline from Safed Masjid to Dubagga Tirahe on the left side from Lucknow-

	Hardoi Road Km 261.8 to 260.16 in Lucknow district and 1640 m on Hardoi Road ahead of Dubagga Tirahe.
2020-21	Regarding access road in Gata No. 277 Mi village-Chhandoiya near State Highway No. 25 Lucknow-Paliya Road Km. 259 by Bharat Petroleum in District-Lucknow.
2020-21	Regarding permission for construction of connecting road in 0.0435 hectare protected forest area for establishment of outlet in Gata No. 1650 of village Banthra-Sikanderpur on the left side of National Highway No. 25 Lucknow-Kanpur Road Km. 23.480 in District-Lucknow.
2020-21	Regarding laying of power line on 1.877 hectare protected forest land in 13.00 km of 132 kV substation Rahimabad to Malihabad underground cable 8.6 km and overhead cable 4.4 km total 13.00 km in district-Lucknow on left track of National Highway no. 25 Lucknow-Hardoi road between km 30.2 to 43.00.
2020-21	Regarding felling of 442 trees obstructing widening and strengthening of km 11, 12 and 13 (700) of Lucknow-Varanasi National Highway no. 24B and permission for non-forestry use of 3.915 hectare protected forest land.
2020-21	Permission for non-forestry use of 0.0398 hectare protected forest land without felling of trees for construction of approach road to IOCL petrol pump on the right side of Km 262 of state highway number-25 Lucknow-Hardoi road for construction of petrol pump on Lucknow-Hardoi road in land number-15 of village-Ramnagar in district-Lucknow.
2020-21	Permission for non-forestry use without felling of trees on 0.0600 hectare (earlier 0.138 hectare) protected forest land used in Jamulia Tirwa link road in forest land of village Kaithuliya of district Lucknow.
2020-21	Regarding permission for non-forestry use of 0.13254 hectare protected forest land and felling of 66 obstructing trees for construction of metro rail station from Transport Nagar to Charbagh by Lucknow Metro Rail Corporation between km 11 to 03 of National Highway no. 25 in district Lucknow.
2020-21	Permission for non-forestry use on 0.0721 hectare protected forest land without felling trees for laying 11 kV underground cable on left and right side of Lucknow-Kanpur National Highway No. 25 in Lucknow district between km 16 to 18, totaling 1.425 km.
2020-21	Permission for non-forestry use on 0.168 hectare protected forest land for laying 33 kV underground cable for 33/11 kV substation Radha village for total 3.8 km of SH-25 (Lucknow-Paliya) from km 260.40 to 264.20, totaling 3.8 km, by Electricity Construction Section (II) Accounts.
2020-21	Permission for non-forestry use and felling of 63 obstructing trees on 1.11 hectare protected forest land in the widening and strengthening of National Highway number-24 from km 489 to 493 till Madiyanv New Galla Mandi in Lucknow district.

2020-21	Regarding permission for non-forestry use of 9.00 hectare protected forest land and felling of 672 trees for widening, strengthening and shifting of electric poles from Km. No. 5.050 to 10.050 of Varanasi-Shaktinagar Marg (SH-5A) in Mirzapur district.	1.8693
2020-21	Regarding permission for non-forestry use of 2.7455 hectare reserved forest land and felling of 40 obstructing trees affected by construction of proposed link road from Lumbini-Duddhi Marg (SH-5) to village Dhekawah, development block-Rajgarh, tehsil-Madihan, district-Mirzapur.	
2020-21	Regarding permission for non-forestry use of 6.5475 hectare reserved forest land and felling of 2 obstructing trees for construction of 132 kV Jigana Dadar Kala transmission line by Uttar Pradesh Power Transmission Corporation Ltd. in Mirzapur district.	
2020-21	Permission for non-forestry use of 1.08 hectare reserved forest land and felling of 32 obstructing trees for construction of ropeway at Kalikhoh and Ashtabhujia in Mirzapur district under PPP scheme.	
2020-21	Regarding permission for felling of 10473 trees/plants (16012 trees/plants after revision) for non-forestry use of 17.3875 hectare reserved forest land and 113.6300 hectare protected forest land, i.e. total 131.0175 hectare forest land, affected by strengthening and widening of National Highway No. 07 (Varanasi-Hanumana Section) from Km. No. 49.500 to Km. No. 140.200 in Mirzapur district.	
2020-21	Regarding construction of Adwa Barrage under Ban Sagar Project, area 2.90 hectares	
2020-21	Regarding construction of third rail track between Varanasi - Allahabad (at Kachhwa railway station), area 0.54 hectare	
2020-21	Permission for non-forestry use of 0.048 hectare protected forest land in Arazi No. 51 and 52 of village Sonvarsha, Tehsil-Sadar, District Mirzapur by Bharat Petroleum Corporation Ltd. without felling of trees.	
2020-21	Permission for non-forestry use of 0.1144 hectare protected forest land without felling trees for the approach road to the petrol pump proposed in village Semra Arazi Pargana-Kantit Tappa Uparoidh Tehsil-Lalganj on the side of Varanasi Rewa Highway NH-7 in Mirzapur district by Bharat Petroleum Corporation Ltd.	
2020-21	Construction of connecting road for petrol pump in village Maheshpur on NH-7	
2020-21	Regarding water supply to Rajiv Gandhi South Campus from Lower Khajuri Reservoir.	

2020-21	Permission for non-forestry use of 0.069 (earlier 0.016 hectare) forest land without felling of trees for construction of petrol pump proposed by Hindustan Petroleum Ltd. in village Changur Majhgawan, Tehsil Lalganj, Arazi No. 438, on the side of Varanasi-Rewa Highway (NH-7) in Mirzapur district.
2020-21	Permission for non-forestry use of 0.1024 hectares of protected forest land affected in the construction of 765 kV Sasaram to Fatehpur (Part-1) transmission line in Mirzapur district
2020-21	In district Mirzapur, Hindustan Petroleum Corporation Ltd. has given permission for non-forestry use of 0.122 hectare reserved forest land in Arazi number-10 of village-Semri Khurd, Tehsil-Lalganj on the side of Varanasi-Rewa National Highway (NH-7) and felling of four obstructing trees.
2020-21	Permission has been granted by Hindustan Petroleum Corporation Ltd. for non-forestry use of 0.067 hectare protected forest land in village Bhaissod, tehsil Lalganj, district Mirzapur on Varanasi-Rewa National Highway no. 7, without felling of trees.
2020-21	Non-forestry use of 0.1792 ha protected forest land affected by construction of 765 kV Sasaram Fatehpur (Part-1) Transmission Line (Package G-1)
2020-21	Permission for non-forestry use of 0.0675 hectare of protected forest land for approach road to proposed retail outlet in village Barkachha Kalan along Lumbini Duddhi Marg SH-5 km number 325 by Indian Oil Corporation Ltd. in Mirzapur district
2020-21	Permission for non-forestry use of 0.0983 hectare of reserved forest land in Mirzapur district for construction of Dedicated Freight Corridor
2020-21	Construction of approach road for petrol pump complex in village Mahuvat along Mirzapur-Rewa Marg SH-135 km number 41 by Hindustan Petroleum Corporation Ltd. in Mirzapur district, area 0.0774 hectare
2020-21	Construction of approach road for petrol pump complex in village Tand Tehsil Sadar, District Mirzapur along Mirzapur-Rewa Marg NH-135 km number 08 in Mirzapur district Permission for non-forestry use of 0.1201 hectare protected forest land without tree felling for the approach road to the retail outlet of Indian Oil Corporation Ltd. being set up in Arazi number 95,96,97.

2020-21	Regarding permission for non-forestry use of 0.0697 hectare protected forest land without tree felling for construction of approach road to the retail outlet proposed by Bharat Petroleum Corporation Ltd. in Arazi number-106,107 of village Majhwani Tehsil-Madihan District-Mirzapur on the side of the road at Lumbini-Duddhi Highway (SH-5) Km number-329 in Mirzapur district.	
2020-21	Permission for non-forestry use of protected forest land measuring 0.0678 ha in the entry/exit route in Arazi No. 284 of village Nadni, Tehsil Lalganj, District Mirzapur, along the Mirzapur Rewa Road (NH-135 Km. No. 21)	
2020-21	Permission for non-forestry use of protected forest land, area- 0.675 hectare, for entry/exit route of the proposed retail outlet in Arazi No.-495 of village Baghouda, Tehsil-Madihan, District-Mirzapur on the right side of Km no. 355 on Lumbini-Duddhi Road (SH-5) by Indian Oil Corporation Ltd.	
2020-21	Permission for non-forestry use of protected forest land measuring 0.0922 ha for entry/exit route of proposed retail outlet in Arazi No. 188 B of village Dadra, Mohalla Rampur, Tehsil-Madihan, District-Mirzapur on the right side of Km no. 354 on Lumbini-Duddhi Road (SH-5) by Hindustan Petroleum Corporation Ltd.	
2020-21	Permission for non-forestry use of protected forest land of area-0.075 hectare for entry/exit route of proposed retail outlet in Arazi No.-07 of village Godtutva Tehsil-Madihan, District-Mirzapur on the right side of Km no. 326 on Lumbini-Duddhi Road (SH-5) by Bharat Petroleum Corporation Ltd.	
2020-21	Permission for non-forestry use of 0.1454 hectare protected forest land without felling of trees for construction of approach road to proposed retail outlet in H.No. 1743 & 1744 of village-Bami, Tehsil-Lalganj, District-Mirzapur on the right side of Mirzapur-Rewa Road (NH-7) New NH-135 Km. No. 93 by Indian Oil Corporation Ltd.	
2020-21	Permission for non-forestry use of area- 0.130 hectare of protected forest land without felling of trees for entry/exit route of proposed retail outlet in Arazi No.-287 of village- Dadra, Tehsil, District-Mirzapur at Km No. 359, chainage 359.50 and on the right side of chainage 19.50 at Km 360 by Bharat Petroleum Corporation Ltd. on Lumbini-Duddhi Road (SH-5).	
2020-21	Regarding permission for non-forestry use of 0.0750 hectare protected forest land without tree felling for entry and exit route to the proposed retail outlet/biofuel station (bio diesel) in Arazi number-01 of village- Tisahi, Tehsil- Madihan, on the left side of the road at chainage 343.881 at km number 344 of Lumbini Duddhi Highway number-5 by My Own Eco Energy Pvt. Ltd. in District-Mirzapur.	
2020-21	Construction of new railway line till Gorakhpur Cantonment Kusmi station	0.2113

2020-21	Regarding permission for felling of trees without permission of 0.04876 hectare unclassified forest land affected in construction of BYP on Farenda-Mohanpur forest road under the proposed bypass construction between km 33.00 to km 36.00 on Sonauli-Gorakhpur road by TI DCU NH PWD Gorakhpur in district Maharajganj under Gorakhpur forest division.	
2020-21	Regarding permission for non-forestry use of 4.225 hectares of protected forest land and felling of 226 trees in the 4 lane widening and strengthening of km chainage 0.0000 to 3.3250 of the left urban part of NH-29 (from Nausad square to Baghagada) in Gorakhpur district.	
2020-21	Regarding permission for non-forestry use of 0.0600 hectare (earlier 0.0584 hectare) of protected forest land without felling of trees for construction of approach to the retail outlet being developed by Essar Oil Ltd. at Gata No. 192 of village Kiratpur on the right side between Km. 45 to 46 of Etawah-Mainpuri road (SH-83) in Mainpuri.	0.4200
2020-21	Regarding permission for non-forestry use of 0.0599 hectare protected forest land without felling of trees for construction of approach to the retail outlet being developed by Essar Oil Ltd. at Khata No. 3226 of village Karhal on the left track between km 24 to 25 of Etawah-Mainpuri road (SH-83) in Mainpuri.	
2020-21	Regarding permission for non-forestry use of 0.0599 hectare (earlier 0.0499 hectare) of protected forest land without felling of trees for construction of approach road to retail outlet being developed by Essar Oil Ltd. at Gata No. 54/1 and 57/1 of village Ghitauli on left track between Km. 44-45 of Etawah-Mainpuri road (SH-83) in Mainpuri.	
2020-21	Regarding permission for non-forestry use of 0.0599 hectare protected forest land without felling trees for construction of connectivity to the retail outlet being developed by Indian Oil Corporation Ltd. at Gata No. 146/2 of village Qutubpur Buzurg on the right track between km 30 to 31 of Etawah- Mainpuri road (SH-83) in Mainpuri district.	
2020-21	Regarding permission for non-forestry use of 0.0592 hectare protected forest land without felling of trees for construction of connectivity to the retail outlet being developed by Indian Oil Corporation Ltd. on Khasra No. 605/3223 of village Karhal village on the right track between km 24 to 25 of Etawah- Mainpuri road (SH-83) in Mainpuri district.	
2020-21	Permission for non-forestry use of 0.0248751 hectare protected forest land without felling of trees for construction of approach road to retail outlet being developed by BPCL on Khasra No. 12 of village Meethapur on chainage 291.326 left track between km 291 to 292 of Delhi-Kanpur road (NH 2) in Mainpuri.	
2020-21	Permission for non-forestry use of 0.076964 hectare protected forest land without felling of trees for construction of approach road to retail outlet being developed by HPCL at Khata No. 10891 m of village Nauner on right track at km. chainage 39.064 of Shikohabad-Bhogav road (SH-84) in Mainpuri.	

2020-21	Permission for non-forestry use of 0.070992 hectare protected forest land without felling of trees for construction of approach road to the retail outlet being developed by Indian Oil Corporation Ltd. at Gata No. 272 of village Harchandrapur Kharagpur on the left track of chainage 56.00 between km 55 to 57 of Karhal-Kishni road in Mainpuri.
2020-21	Permission for non-forestry use of 0.100002 hectare protected forest land without felling of trees for construction of approach road to retail outlet being developed by BPC L on Khasra No. 1718 of village Kishani Town on chainage 23.765 right track between km 23 to 24 of Bebar-Etawah road (NH-92) in Mainpuri.
2020-21	Permission for non-forestry use of 0.060224 hectare protected forest land without felling of trees for construction of approach road to retail outlet being developed by H.P.C.L. at Gata No. 171 of village Uddhaitpur Abhai on right track at km. chainage 3.350 of Mainpuri-Kuravali road (SH-84A).
2020-21	Permission for non-forestry use of 0.092976 hectare protected forest land without felling of trees for construction of approach road to retail outlet being developed by Indian Oil Corp Ltd. on Khasra No. 840, Gata No. 9712 of village Nauner on chainage 36.608 left track between km 36 to 37 of Shikohabad-Bhogav highway (SH 84) in Mainpuri.
2020-21	Permission for non-forestry use of 24.92755 hectares of protected forest land and felling of 4645 obstructing trees and plants situated on it for 04 lane widening and strengthening work in Shikohabad-Bhogav Road (SH-84) Km. Chainage 21.000 to 43.800 and Ghiror Bypass Lambai 6.56 Km. total 25.66 Km. Lambai in Mainpuri district
2020-21	Permission for non-forestry use of 0.059031 hectare protected forest land without felling of trees for construction of approach road to the retail outlet being developed by Indian Oil Corp. Ltd. at plot no. 468 and 469 of village Kirathua on Karhal-Kishni Road km. chainage 29.012 left track in Mainpuri.
2020-21	Permission for non-forestry use of 0.058928 hectare of protected forest land without felling trees for construction of approach road to the retail outlet being developed by BPCL at plot no. 3037A and 3040 of village Ratibhaanpur on the right side of Etawah-Mainpuri road (SH-83) km 40 chainage 39.855 to 39.890 in Mainpuri.
2020-21	Regarding permission for non-forestry use of 0.060224 hectare protected forest land without felling of trees for construction of approach road to the retail outlet being developed by HPCL at Gata No. 2361 of village Karimganj on the right lane of Mainpuri-Kuravali Road (SH-84A) Km. Chainage 8.628 in Mainpuri.
2020-21	For construction of 765 kV double circuit Orai-Aligarh transmission line, permission has been given for non-forestry use of 1.23 hectare protected forest land in Etah and felling of 04 trees located on it, non-forestry use of 0.8072 hectare protected forest land in Firozabad and felling of 04 trees located on it, non-forestry use of 0.7884 hectare protected forest land in Mainpuri, total non-forestry use of 2.8256 hectare protected forest land and felling of 08 trees located on it.

2020-21	Non-forestry use of forest land by Indian Oil Corporation Ltd. for construction of connectivity to retail outlet in Village-Jasrathpur, Tehsil-Kol	0.1062
2020-21	Non-forestry use of forest land by Indian Oil Corporation Ltd. for construction of connectivity to retail outlet in village Talsapur Kalan, Tehsil Kol	
2020-21	Non-forestry use of forest land by Bharat Petroleum Corporation Limited for construction of connectivity to retail outlet at Village-Tikta, Tehsil-Atrauli	
2020-21	Non-forestry use of forest land by Indian Oil Corporation Ltd. for construction of approach road to retail outlet in village Shahpur Madrak, Tehsil Kol	
2020-21	Construction of 400 kV double circuit Aligarh-Prithala transmission line	
2020-21	Construction of 765 kV Kanpur-Jhatikara Transmission Line (Part-2) by Power Grid Corporation of India Limited	
2020-21	Establishment of retail outlet by HPCL at village Bharatri, Tehsil-Kol on right side of Delhi-Aligarh Road (NH-91) Km 128 (Chainage 127.705)	
2020-21	Establishment of retail outlet by BPCL at village Rasoolpur Swaad, Tehsil-Kol on right side of Delhi-Aligarh Road (NH-91) Km 131 (Chainage 130.339)	
2020-21	Establishment of retail outlet by Essar Oil Ltd. at Village Daulatabad, Tehsil Kol on right side of Aligarh-Mathura Road (SH-80) Km. Chainage 3.920	
2020-21	Establishment of Retail Outlet by Essar Oil Ltd. at Block Akarabad, Tehsil Kol on right side of Aligarh-Etah Road (SH-91) Km. Chainage 156 (Chainage-155.022)	

2020-21	Establishment of retail outlet by BPCL at village Sikanderpur Bhukrauli Tehsil-Kol on right side of Delhi-Aligarh Road (NH-91) Km 126 (Chainage 125.910)	
2020-21	Establishment of retail outlet at village Ukhlana on chainage 14.221 right track of Aligarh-Atrauli road (MDR-105) km 15 by HPCL	
2020-21	Establishment of retail outlet at village Lodha on right side of Palwal-Tappal-Aligarh road SH 22A, Km 72 by Essar Oil Ltd.	
	<b>Total</b>	<b>8.15</b>
<b>2020-21</b>	<b>Maintenance of Compensatory Afforestation (1st year) Year 2021-22</b>	<b>7.73</b>

<b>Compensatory Afforestation (CA) Year 2021-22</b>		
<b>Year</b>	<b>Project Name</b>	<b>Fund Utilised (Rs. in crore)</b>
2021-22	Regarding permission for non-forestry use of 0.022 hectare reserved forest land of Rithani forest block without felling of trees in laying underground cable to energize the 33/11 KV electric substation under construction in Ved Vyasपुरi scheme under Municipal Corporation area by Meerut Development Authority	0.0198
2021-22	Permission for non-forestry use of 0.0252 hectare reserved forest land of Khasra No. 1089 of Rithani forest block and felling of 02 trees situated therein for construction of roads/connecting roads for traffic in the Metro Industrial Colony being developed by M/s Logteli Enterprises Pvt. Ltd. in village Rithani under district Meerut.	
2021-22	Permission for non-forestry use of tree felling without 0.076964 hectare protected land for construction of approach road to retail outlet of Indian Oil Corporation Ltd. being set up on plot no. BC-03 Dr. Ram Manohar Lohianagar tehsil and district Meerut, on Meerut-Hapur road km 07 left side, under district Meerut.	
2021-22	Permission for non-forestry use of 0.0252 hectare reserved forest land of Khasra No. 1089 of Rithani Forest Block and felling of 02 trees situated thereon for construction of road/connecting road for traffic in the Metro Industrial Colony being developed by M/s Logteli Enterprises Private Limited in village Rithani under Meerut district.	
2021-22	Permission for non-forestry use of 1.572 hectares of protected forest land and felling of 211 trees on it for construction of Phaphuda and Kharkhoda bypass in the 4-lane widening of Meerut-Bulandshahr road NH 235 from km 8.800 to km 66.482 to km 73.512 in Meerut.	
2021-22	Permission for non-forestry use of 0.136 hectare protected forest land and social forestry land of 6.207 hectare protected forest land in Saharanpur and felling of 109 trees and 116 poles situated on it in Shivalik forest division for laying 8"/6" Beas gas pipeline by BPCL under Saharanpur city gas distribution project without felling trees. (Proposal for diversion of total 6.343 hectare protected forest land for non-forestry use)	0.1629
2021-22	Permission for felling of 47 hectares of forest land and 629 trees, totaling 46.60 hectares reserved and 0.40 hectares protected, for construction of 400kV double circuit (quad) Dehradun Baghpat transmission line under Shivalik Forest Division, Saharanpur.	
2021-22	Construction of 400 kV Double Circuit (Quad) Varanasi - Sarnath Transmission Line by Power Grid Corporation of India Ltd. Varanasi	0.0395
2021-22	Establishment of retail outlet in village Shivpur between Lumbini-Dudhvi road km 256 to 260 by IOCL	
2021-22	Establishment of retail outlet in village Purvan between km 250 to 251 on Jaunpur-Allahabad road SH-231 (new NH-31) by BPC L	
2021-22	Establishment of retail outlet in village Devrampur between Badalpur - Shahganj road SH-07 km 95 to 96 by BPC L	
2021-22	Establishment of retail outlet by HPCL Varanasi in village Lamhan between Km 82 to 83 of Allahabad-Gorakhpur road (SH-07)	

2021-22	Establishment of retail outlet by IOCL in village - Unchani Khurd Tehsil - Madiahu Jaunpur on the left track in the middle of chainage 00.200 of Madiahu road (Lumbini-Dudhvi) km 249	
2021-22	Establishment of retail outlet by BPC L between Shahganj-Sultanpur (SH-34) Km 189 to 180 in Village-Deeh Asrafabad Tehsil-Shahganj Jaunpur	
2021-22	Establishment of retail outlet by Nayara Energy (formerly Essar Oil Ltd.) at Shahganj-Jaunpur Road (SH-06) near Km 216 left lane, Grasam-Manechha Thana- Khetasarai Tehsil- Shahganj Jaunpur	
2021-22	Installation of Petrol Pump by IACL at Village- Badagaon Pargana-Anguji Tehsil- Shahganj District- Jaunpur, Arazi No.- 599/1 and 599/2 on the left side track between Chainage 400-600 of Shahganj- Jaunpur Road (SH-34) Km 208	
2021-22	Establishment of Diesel/Petrol Pump in village Ahmed Patti on Ghazipur-Ballia road in Ghazipur district by Indian Oil Corporation Ltd., Varanasi	0.0038
2021-22	Near High Court on NH-2GT road from Km. 196 to 198	0.0806
2021-22	By Hindustan Petroleum Co. Ltd. NH-2 GT Road between Km 219 to 220	
2021-22	By Bharat Petroleum Corporation Limited, Allahabad Varanasi Road (Old GT Road) Km. No. 220 (500)	
2021-22	Non-forestry use of 0.0874 hectare protected forest land affected in Allahabad district for construction of 400kV S/C Singrauli Allahabad Transmission Line	
2021-22	Widening between km 135.500 and km 153.330 of NH-96	
2021-22	Non-forestry use of 0.0874 hectare protected forest land affected in Allahabad district for construction of 400kV S/C Singrauli Allahabad Transmission Line	
2021-22	Retail Outlet by Indian Oil Corporation Ltd. at Village Gadha Katra NH 76	
2021-22	In Allahabad district, Indian Oil Corporation Ltd. has developed 0.1030947 hectares land in Bamrauli on NH 2.	
2021-22	Proposal regarding establishment of retail outlet at Village Bheski Allahabad Varanasi Road by Bharat Petroleum Corporation Ltd.	
2021-22	Construction of Eastern Dedicated Corridor from Allahabad to Karchana to Prempur via Fatehpur by Eastern Dedicated Corridor Corporation of India Ltd.	0.2757
2021-22	Construction of 765 kV Varanasi Kanpur Transmission Line Part-11 by Power Grid Corporation of India Ltd. Kanpur	
2021-22	Construction of 400 KV DC Allahabad Kanpur Transmission Line Part-11	
2021-22	Widening of Hussainganj - Allipur Road (MDR-81C) from Km 13.00 to 49.00	
2021-22	Construction of new retail outlet at Km 18 of Banda-Bindki Road by Bharat Petroleum Corporation Ltd.	
2021-22	Construction of new retail outlet by Bharat Petroleum Corporation Ltd. at Km 16 of Rakshapalpur-Dhata road (near Hakimpur Khantwa)	

2021-22	Construction of new retail outlet by Hindustan Petroleum Corporation Ltd. at Gata No. 95, Village Mohaliya on the left side of Km. No. 2 of Hathgaon-Patishah Road	
2021-22	Construction of new retail outlet at village Shah on the left side of Km-01 of Shah-Hasnapur Road by Bharat Petroleum Corporation Ltd.	
2021-22	Construction of new retail outlet at village Hardaspur on the right side of Km-74 of Chaudgara Marg Ghatampur Road under Fatehpur district by Bharat Petroleum Corporation Ltd.	
2021-22	Construction of new retail outlet at village Denda Sai on the left side of Km 17 between Khaga-Dhata Road under Fatehpur district by Indian Oil Corporation Ltd.	
2021-22	For construction work of 400 kV two-way Gorakhpur-Lucknow electricity transmission line	0.0963
2021-22	800 kV HVD C bi-pole transmission line (Vishwanath Cheriyali Assam to Agra UP Package-8 Gomtinagar to Nirodhagram)	
2021-22	Road widening work from DM residence to Bansal petrol pump on old NH-28 (urban part) Km 26.00 to 29.700	
2021-22	Construction of 33 kV independent feeder for 24 hours electricity supply to Devan Sharif on right track between Km 4.700 to 13.00 on Barabanki-Dewan road	
2021-22	Construction work of the connecting road of the retail outlet being developed by Indian Oil Corporation Ltd. at Gata No. 233 of village Kashipur on the right side of Lucknow-Faizabad road NH-27 between km 62-63	
2021-22	Establishment of retail outlet by Hindustan Petroleum Corporate Ltd., Village Kakri, Tehsil-Haidergarh, District- Barabanki, Plot No.- 749 on the right side of NH-721 (NH-756) Lucknow-Sultanpur Road between Km 176-177.	
2021-22	Construction work of 33 KV electrical transmission line from Paikramau to Kursi in Baburigaon forest block (by Executive Engineer Electricity Distribution Section Fatehpur Barabanki)	
2021-22	Regarding permission for non-forestry use of 0.150691 hectare protected forest land and felling of 34 trees/plants for construction of retail outlet on the right side between Km 42-43 (Chainage-42.434) of Lucknow-Faizabad road NH 28 (new NH 27) in Gaata No.- 207 M and 208 M of village-Pyarepur Saraiyan, Tehsil-Nawabganj and District-Barabanki proposed by Indian Oil Corporation Ltd.	
2021-22	In the year 2012, Bharat Petroleum Corporation Ltd. established petrol/diesel pump in the dealership of Mrs. Pratibha Tiwari, wife of Mr. Ravindra Tiwari, at Allahabad-Faizabad National Highway-33 right track, Km. 80 (Chainage 79.875), village Payagipur, Sultanpur.	0.3402
2021-22	Regarding establishment of HPCL retail outlet in the name of Mrs. Binduja Singh, wife of Mr. Sunil Kumar Singh, at Khasra plot number-550, 551, village Itauli, on the left track between Lakhisarai-Ballia road SH-34 Km. 149-150, in the year 2013.	

2021-22	Regarding four lane widening and strengthening work from Km 113.700 to Km 134.700 (upto 31 Km) of National Highway -56 (Lucknow - Sultanpur), affected area (19.0625 ha) affected trees - 2600.	
2021-22	Permission for non-forestry use for establishment of franchisee pay pump of Essar Company in the name of Shri Shabbir Ahmed Gora Barik Sultanpur on the right side of Highway No. 34 at km 86.80 in 2006-07	
2021-22	Establishment of consumer pay pump in village Dobhiara on left side of Faizabad-Raebareli Highway No. 15 between km 44-55 in 2006-07	
2021-22	Non-forestry use of reserved forest land for road construction work of 0.535 hectare road from Laungi to Rangwa (Sikri) link road from km 0.238 to 0.773 in length of 535 m under Pradhan Mantri Gram Sadak Yojana in Sultanpur district in 2009.	
2021-22	In the year 2011 lakh-year, establishment of Pay/Diesel Pump of Indian Oil Corporation Ltd. in the dealership of Smt. Sanju Mishra, wife of Shri Ramesh Chandra Mishra, Lohramau, on National Highway No. 56, Km.-145.	
2021-22	Use of protected forest land for restoration and upgradation between Km 323-745 to 338 of Balrampur-Tulsipur road	0.2064
2021-22	Use of affected protected forest land for traffic of BPCL retail outlet between Km 0-1 of Gonda-Belsar road	
2021-22	Use of affected protected forest land for traffic to petrol pump between Km 11-12 of Karnailganj-Paraspur road	
2021-22	Use of protected forest land for traffic at IOCL retail outlet on the right side between Km 73-74 of Gonda-Faizabad road SH-30	
2021-22	Use of protected forest land for traffic at BPCL retail outlet on the right side between Km 18-19 of Gonda-Utraula road	
2021-22	Use of affected protected forest land for traffic at IOCL retail outlet on the left side between Km 64-65 of Gonda-Bahraich road	
2021-22	Use of affected protected forest land for the movement of BPCL retail outlet on the left lane between Uttaraula-Faizabad-Allahabad road SH-09 km 24	

2021-22	Use of affected protected forest land for the movement of petrol pump on the left lane between Balrampur-Utraula SH-26 km 24-23	
2021-22	Transfer of 0.069 hectare reserved forest land for construction of bridge on Kuana river on Saupura-Gaurachok road in district Gonda/Balrampur	
2021-22	Widening of Bareilly Almora road km 3.50.56.20 regarding felling of affected tree no. 5448	0.9985
2021-22	400 KV DC Kashipur-Bareilly Transmission Line	
2021-22	Service road of Lohia Bihar Yojana located at CB Ganj proposed by BDA	
2021-22	400 kV Double Circuit Bareilly-Bareilly Transmission Line	
2021-22	For laying of gas pipeline in the left lane from chainage 54.60 to 57.10 for CNG facility from Bareilly-Badaun road SH-33 Chaupala Chauraha to Guru Nanak Petrol Pump.	
2021-22	Regarding permission for the connecting road of the proposed retail outlet in village Maheshpur Thakuran Gata No. 42 Tehsil and District Bareilly by HPCL on Bareilly-Badaun road km 59.	
2021-22	Regarding permission for the connecting road of the proposed retail outlet in village Dabhaura Khanjanpur Gata No. 44 Bareilly by VPCL on Bareilly-Nainital road chainage 19.188.	
2021-22	Permission for 0.096868 hectare forest land and tree felling for the connecting road of Bharat Petroleum Corporation Ltd. retail outlet/petrol pump on Bareilly-Rampur road old NH-24 chainage 238.475 Gata No. 410 village Mathurapur Bareilly in district Bareilly.	
2021-22	Permission for non-forestry use of 0.437775 hectare protected forest land and felling of trees for bridge access road and protective construction work on Nakatiya river between chainage 253.906-254.221 km 315.00 m of Bareilly-Shahjahanpur road in Bareilly	
2021-22	Regarding felling of tree no. 5448 affected by widening of Bareilly-Almora road km 3.50-56.20	
2021-22	Connecting road of BBL Public School, village Mudiya, Ahmednagar	
2021-22	Felling of 1.233645 hectare protected forest land and trees proposed for construction of overbridge between chainage 0.00 to 587.450 at the intersection near Bareilly Shahjahanpur Road Satellite Bus Stand in Bareilly district	
2021-22	Widening of Bareilly-Sitapur Road NH-74/30 Km 304-331	
2021-22	765 KV Single Circuit Bareilly-Lucknow Transmission Line	

2021-22	For the use of 0.256 hectare of protected forest land for the approach road to the retail outlet by HPCL in Khasra No. 818 of village Rithora on the right side of Bareilly Pilibhit Road (NH-30) old NH-74 km 62	
2021-22	Construction of rail overbridge near IVRI located on Northeast Railway crossing no. 242, space km 313/3-4 from Bareilly-Nainital road by UP Rajya Setu Nigam Ltd.	
2021-22	Consolidated proposal for laying of OFC cable in Bareilly and Rampur districts by BSNL	
2021-22	Permission for felling of trees for VPCL retail outlet petrol pump at km 218.367, plot no. 732 Mirganj of Bareilly Rampur road NH in Bareilly district under post-work approval	
2021-22	Construction of overhead bridge at Pilibhit Naugwa crossing	0.0061
2021-22	Permission for non-forestry use of 0.0697 hectare protected forest land for the approach road to the retail outlet by HPCL in village Binawar, between km 86-87 of Bareilly Mathura Road National Highway no. 33.	0.0061
2021-22	Permission for connecting road for retail outlet by Essar Oil Company Ltd. in Khasra No. 210 of village Mudia on Chandausi-Badaun road SH km. 59 in Badaun district	
2021-22	Permission for non-forestry use of 0.049748 hectare protected forest land without felling of trees for construction of approach road to retail outlet being developed by Indian Oil Corp. Ltd. at Gata S. No. 282 of village Shekhupur on left side of Badaun-Kadar Chowk Gagapur road km. chainage 0.765 in Badaun district.	
2021-22	Moradabad Farukabad marg km 1.520 se 5.820 tak aur moradabad sambhal marg km 5.340 se 23.00 aur km 23 se 36.750 ak marg chaurikaran	0.16
2021-22	Moradabad Farukabad marg km 1.520 se 5.820 tak aur moradabad sambhal marg km 5.340 se 23.00 aur km 23 se 363.750 ak marg chaurikaran	
2021-22	Establishment of Bharat Petrol Pump in Faizullanagar, Delhi-Lucknow NH Road No. 24	0.0397
2021-22	Establishment of Bharat Petrol Pump in Village Kotha, near Kemri, Bilaspur-Milk, Km. 11-12	
2021-22	Establishment of Bharat Petrol Pump in Bhatpura Chakrapan, Bilaspur-Kemri, Km. 9	
2021-22	For construction of 11 KV electric line on Bilaspur Matkheda Road for construction of independent industrial stone	
2021-22	Establishment of Petrol/Diesel Pump in Gata No. 98 of Village Sohna on left side of Patwai-Jaulpur-Ajitpur Road, Km. 1.640 by M/s Indian Oil Co. Ltd., Bareilly	
2021-22	Establishment of Petrol/Diesel Pump in Gata No. 98 of Village Sohna on left side of Kemri-Mahatosh Road (Kamua Teen Pani Road Chainage 9 188) of Village Pipaliya Mishra by M/s Indian Oil Co. Ltd., Bareilly Establishment of Petrol/Diesel Pump in 127	

2021-22	Establishment of Petrol/Diesel Pump in Gata No. 18 of Village Nadna on the right side of Rampur-Shahbad Road Km. 12 to 13 by M/s Hindustan Petroleum Co. Ltd. Meerut	
2021-22	Establishment of Petrol/Diesel Pump in Khasra No. 144 of M/s Indian Oil Co. Ltd. Bareilly, Village Kotha Jagir, Tehsil Bilaspur, District Rampur, on the left side of Bilaspur-Milk Road (MDR No. 33) Km. 2300 in District Rampur.	
2021-22	Establishment of Petrol / Diesel Pump of M/s Indian Oil Co. Ltd. Bareilly at Plot No. 276, Village Mathurapur, Tehsil Shahabad, District Rampur on the left side of Rampur-Shahabad Road (MDR No. 53) Km. 18.534 in District Rampur.	
2021-22	Establishment of Petrol / Diesel Pump of M/s Indian Oil Co. Ltd. Bareilly at Plot No. 450, Village Patwai, Tehsil Shahabad, District Rampur, on the right side of Rampur-Shahabad Road (MDR No. 53) Km. 14.531 in District Rampur.	
2021-22	Establishment of Petrol / Diesel Pump of M/s Indian Oil Co. Ltd. Bareilly at Plot No. 209 of Village Ratuangal, Tehsil Tanda, District Rampur on the right side of Moradabad-Tanda-Dadhiya Road Km. 30.284 in District Rampur.	
2021-22	Establishment of Petrol/Diesel Pump of M/s Indian Oil Co. Ltd. Bareilly at Khasra No. 56 of village Mursaina, Tehsil Sadar District Rampur on the right side of Km 17.200 of Rampur-Swar Marg (MDR No.-49) in Rampur district.	
2021-22	Establishment of Petrol/Diesel Pump of M/s Hindustan Petroleum Co. Ltd. Bareilly at Khasra No. 132 of village Mehndinagar, Tehsil Swar District Rampur on the left side of Km 13 of Swar-Bilaspur Marg in Rampur district.	
2021-22	Establishment of Petrol/Diesel Pump by Danyin Oil Co. Ltd. at Khasra No. 750 of village Janunagar Tehsil Milk on Rampur-Kemri Marg	
2021-22	Petrol/Diesel Pump proposed by Essar Oil & Gas Ltd. at Khasra No. 140 of Village Pahadi Tehsil Sadar District Rampur in Rampur-Kemri Marg in Rampur District	
2021-22	Petrol/Diesel Pump established by Indian Oil Co. Ltd. at Khasra No. 318/1 of Village Raipur on the left side of Rampur-Shahabad Road MDR-53 Km Chainage 5.383 in Rampur District	
2021-22	Petrol/Diesel Pump established by Indian Oil Co. Ltd. at Khasra No. 318 and 321 of Village Aahro on the right side of Bilaspur-Aahro Road MDR-53 Km Chainage 15.018 in Rampur District	
2021-22	Establishment of Petrol/Diesel Pump by Indian Oil Co. Ltd. on Khasra No. 267 and 270 of village Chandpura Sikampur on the left track of chainage 64.463 of km 65 of Tanda-Bajpur road in Rampur district	
2021-22	Construction of 132 KV Hansari - Lalitpur power line	0.1478

2021-22	Construction of 765 kV bilateral Jabalpur-Orai power transmission line	
2021-22	Construction of 24/36 Natural Gas Pipeline Jhansi-Auraiya-Phulpur project proposed by Gail India Ltd.	0.6964
2021-22	Chhutmulpur Ganeshpur NH-72 Km 4.1 to 16 and Chhutmulpur Saharanpur Yamunanagar widening in Shivaling Forest Division	
2021-22	765 KBBC Orai Aligarh Package TE 06 Transmission Line	
2021-22	Upgradation of pre-1980 routes	
2021-22	Chopping of 0.4554 hectare protected forestland and 22 trees in Orai Forest Division for construction of 800 KBHBC transmission line package Navgaon to Chaipula	
2021-22	Establishment of Petrol Pump on Village Sikandarpur Konch Nadigaon Road by Indian Oil Corporation Limited Kanpur Division in District Jalaun	
2021-22	765 KBBC Jabalpur Orai Transmission Line	
2021-22	Regarding permission for protected forest land to be used in Bundelkhand Expressway.	0.1766
2021-22	Compensation for Prayagraj Power Generation Co. Ltd. Thermal Power Plant Bara Prayagraj	
2021-22	For laying water pipeline under Mau drinking water scheme.	
2021-22	For setting up HPCL retail outlet in village Jorwara.	
2021-22	Bargarh village group drinking water scheme	
2021-22	Bargarh village group drinking water scheme	
2021-22	Airstrip expansion	
2021-22	For laying underground electric cable along NH-76/35 in Chitrakoot district	
2021-22	Permission for road widening and strengthening work from Karvi to Devangana airstrip in Chitrakoot district	
2021-22	Ropeway construction on Laxman hill located in village Khohi	
2021-22	Non-forestry work in protected forest land affected by the movement of retail outlet previously operated in plot no. 731 of village Bhartikup on left track between km 266-267 of Karvi-Banda	

2021-22	Proposal regarding retail outlet previously constructed by Reliance Industries Ltd. in village Amanpur, tehsil-Karvi, district-Chitrakoot near km no. 279 of Banda-Allahabad NH-76.	
2021-22	Establishment of petrol pump in village Khatwara, Pahari-Rajapur Marg	
2021-22	Banda-Chilla from Km. No. 318 to 321 of National Highway No. 13A	0.2581
2021-22	Establishment of retail outlet at village Kabrai, km no. 174 of Bada-Jhansi road (Mirzapur-Jhansi) NH-76 in Mahoba district	0.0390
2021-22	Establishment of retail outlet between km no. 171 to 192 of Kabrai-Mahoba road NH-76 of Mahoba district	
2021-22	Establishment of retail outlet on the right side of km no. 230 to 220 of Mahoba-Sagar road NH-86 of Mahoba district	
2021-22	Arjun Sahayak Project Canal Construction	
2021-22	Proposal for permission to lay underground fiber cable along the railway track from Itaunja to Hargaon in Daliganj Mailani section	0.0248
2021-22	Proposal for permission for non-forestry use of 0.075028 hectare protected forest land for making access road for construction of retail outlet of Indian Oil Corporation Limited on land Khasra No. 1439 K2 of Biswan-Sitapur road village Jalalpur Benipur Pargana and Tehsil Biswan in Sitapur district.	
2021-22	Construction of 400 kV double circuit Lucknow-Kanpur transmission line	1.5348
2021-22	Widening between Unnao-Kanpur road km 3.100-15.800	
2021-22	Establishment of fee collection center between km 37.883-38.257 of Lucknow Kanpur route no. 25	
2021-22	For the connection of retail outlet pump at Hardoi-Unnao road km 78.600-78.635 (Akrapur)	
2021-22	For the connection of retail outlet pump at Lucknow Kanpur road km 45 (Kevana)	
2021-22	Project related to M/s SC Infotech Pvt. Ltd. Camp	
2021-22	For the connection of petrol pump at village Kushehari between Unnao Kanpur road km 36-37	

2021-22	Kodari Jamalpur connecting road	0.0836
2021-22	Construction of 44 kV Power Grid Lucknow Bareilly Transmission Line	
2021-22	Essar Oil Ltd., Saidhari SH21 Lakhimpur-Nighasan Road, between Km. 1 to 2.	
2021-22	OFC cable and 6 quad from Daliganj-Mailani railway section Km. 116/12 to 178/50	
2021-22	National Highway No. 28 Lucknow-Faizabad Road Km. 8.25 to Km. 16.700 Road widening work (National Highway Authority) Approved by GOI on 19.11.07	0.0735
2021-22	NH-24B (State Highway No. 36) Lucknow Varanasi Road Km. 4.70 to 6.70 Widening work and felling of 49 trees	
2021-22	Regarding permission for non-forestry work in the affected area for construction of link road to the proposed petrol pump in village Chandpur Khanipur, Tehsil Bakshi Ka Talab, District-Lucknow, on the right side of Lucknow-Sitapur road km 472.485 on National Highway-24.	
2021-22	Laying of underground cable line by State Construction Corporation between km 14.76 to 15.00 along Lucknow-Raebareli road.	
2021-22	Laying of OFC line by Reliance Jio Infocomm from km 0 to 27.60 on National Highway No. 25 Lucknow-Kanpur road.	
2021-22	630 m length and 7.5 m width of Tarauna link road from Rahimabad Mal Marg through forest land of village Tarauna in District-Lucknow is getting affected due to which permission for widening of link road of 0.4725 hectare forest land and construction without tree felling.	
2021-22	Permission for non-forestry use of 0.0345 hectare reserved forest land without felling trees for construction of approach road for old age home in village- Chudamanpurwa Mohammadpur Majra under Kukrail reserved forest area in district Lucknow.	

2021-22	Regarding permission for non-forestry use without felling trees on 0.052408 hectare protected forest land for access road to petrol pump by Hindustan Petroleum Corporation Ltd. at Kati Bagiya-Mohan Road, right side plot no.- 344, village-Sarai Sahajadi, pargana-Bijnor, tehsil-Sarojininagar, district-Lucknow (U.P.).	
2021-22	Permission for retail outlet being developed at plot no.-138 of village Gadankheda on left side of National Highway no.-02 km 451.	0.0927
2021-22	Establishment of new retail outlet at Kanpur Hamirpur Road (NH 86) Km 39 Khasra No. -137 Village-Birpur Tehsil-Ghatampur, Kanpur Nagar	
2021-22	Establishment of new retail outlet at Kanpur Hamirpur Road (NH 86) Km 39 Khasra No. -137 Village-Birpur Tehsil-Ghatampur, Kanpur Nagar	
2021-22	Establishment of retail outlet at Village-Sarasoul situated on land Arazi No.-217 and 219 between Kanpur-Allahabad National Highway-02 Km Stone 495 to 496	
2021-22	Retail outlets being developed in Gata No.- 549 of Syodi Lalaipur on the right lane at Kanpur Ghatampur Road (NH 86) Km 44.231	
2021-22	Retail outlets being established in Khasra No.- 1249 of Village Bakothi Bilhaur on National Highway Kanpur-Aligarh NH-91	
2021-22	Kanpur Allahabad Road Retail outlets being developed at village Sarasaul on the left side of NH-2 at km 498.413 Khasra number- 1914	
2021-22	0.0613 hectare for construction of retail outlet in village Jalla, Ghatampur between National Highway Kanpur-Hamirpur NH-86 Km 51, 52	
2021-22	HPCL retail outlet in plot number- 61 and 62 of village Kamalpur on the right side between Km 51.52 of Jehanabad Ghatampur road (SH-46)	
2021-22	Permission for non-forestry use of 0.1196 hectare protected forest land affected in Kanpur and felling of 01 tree situated therein for construction of 400 kV double circuit Allahabad- Kanpur (Part-2) transmission line	

2021-22	Regarding permission for non-forestry use of 14.385 hectare protected forest land and felling of 1258 trees and 1428 brickguard plants situated on it for laying pipeline from km 20.8 to 61.9 along NH-86 by Uttar Pradesh Jal Nigam in Kanpur to take water from Bidhanu Canal to Ghatampur Thermal Power Project.	
2021-22	Non-forestry use of 4.0755 hectare protected forest land for widening of GT Road Sarsaul (Ekghara) Sarsaul to Tons Narwal Road Km 0.00 to 10.90 located in Kanpur city.	
2021-22	Uttar Pradesh State Project-2 Bhognipur Ghatampur Chaudgara Road Widening (NH-46)	0.2091
2021-22	Construction of new bridge and approach road on Sengur river in Bhognipur Ghatampur road km 14	
2021-22	Construction of petrol pump between kilometer 10-11 of Etawah-Mainpuri road (Bharat Petroleum Corporation Limited)	0.6266
2021-22	Construction of 765 KV single circuit Kanpur-Jhatikara (Part-1) transmission line (Power Grid Corporation of India Ltd.)	
2021-22	Construction of 765 kV Single Circuit Fatehpur-Agra (Part.2) (Line.2) (Package G.4) Transmission Line (Power Grid Corporation of India Ltd.)	
2021-22	HPCL to lay 18 diameter petroleum pipeline from Rewari to Kanpur in Etawah and Auraiya districts	
2021-22	Construction of 765 KV double circuit Orai-Aligarh transmission line (Power Grid Corporation of India Ltd.)	
2021-22	Construction of petrol pump at Etawah Gwalior Marg km 73 (Indian Oil)	
2021-22	Etawah Gwalior Marg NH 719 (old national highway no. 92 km 60.00 to 59.850) from SSP Chauraha Etawah to Yamuna Bridge	
2021-22	Construction of 400 KV Kanpur-Agra Transmission Line Shifting (Fishervan)	
2021-22	Construction of 765 kV Single Circuit Fatehpur-Agra (Part-2) (Line-2) (Package G-4) Transmission Line (Power Grid Corporation of India Ltd.)	
2021-22	Regarding the proposed retail outlet by Bharat Petroleum on Bakebar Bharthana road in village Patia Chatorpur of Tehsil Bharthana of district Etawah	

2021-22	Regarding the proposed retail outlet by Bharat Petroleum on Bakebar Bharthana road in village Patia Chatorpur of Tehsil Bharthana of district Etawah	
2021-22	Construction of 765 kV Single Circuit Fatehpur-Agra (Part-2) (Line-2) (Package G-4) Transmission Line (Power Grid Corporation of India Ltd.)	
2021-22	Construction of 765 KV double circuit Orai-Aligarh transmission line (Power Grid Corporation of India Ltd.)	
2021-22	4-lane widening from Km 323.425 to Km 389.00 of National Highway No.-2(NHAI)	2.6133
2021-22	Renewal of lease of 24 acres (9.712 ha) of forest land given on a lease of 25 years for labour housing of Hindalco Industries Ltd., Renukoot	0.0403
2021-22	Permission for entry and exit route (0.042 ha) for retail outlet proposed by Bharat Petroleum Corporation Ltd.	
2021-22	Construction of a new bridge by demolishing the overhead bridge built near Chainage No. 167 of Varanasi-Shaktinagar road. (On 26.06.2010)	0.2894
2021-22	Renewal of lease of 24 acres (9.7127 ha) forest land transferred on lease to Hindalco Industries Ltd., Renukoot for labour housing (submitted on 11.11.2010)	
2021-22	Renewal of lease of 24 acres (9.7127 ha) forest land transferred on lease to Hindalco Industries Ltd., Renukoot for labour housing (submitted on 11.11.2010)	
2021-22	Renewal of lease of 24 acres (9.7127 ha) forest land transferred on lease to Hindalco Industries Ltd., Renukoot for labour housing (submitted on 11.11.2010)	
2021-22	Permission for non-forestry use of 56.7698 hectare reserved forest land and cutting of 1253 obstructing trees for extension of broad gauge railway line from Karela Road to Bina Shaktinagar Jayant under Anpara Range of Renukoot Forest Division to Deputy Chief Engineer/Construction, East Central Railway, Singrauli.	
2021-22	Widening of National Highway No. 2 from Km 200 to 218	0.3709
2021-22	Widening of National Highway No. 2 from Km 200 to 218	
2021-22	Establishment of retail outlet at Shahpur Tula on right side of Agra-Shamshabad-Rajakheda Road Km 28 in Agra district	
2021-22	Widening of National Highway No. 2 from Km 200 to 218	

2021-22	Transfer of 0.245 hectare land to PWD for road construction from Sofi Saheb Dargah Road to Chandrawar from Km 2.90 to 3.25	0.7270
2021-22	Laying of 12" Beas Gas Pipeline from Bajhera-Agra-Firozabad in Firozabad District by GAIL India	
2021-22	Laying of Pipeline from Rewari to Kanpur by Hindustan Petroleum	
2021-22	Establishment of BPCL Outlet in Village Azamabad Arap Gata No. 1826/2/3 on left lane of Shikohabad Mainpuri Road Km 13.85 in Firozabad District	
2021-22	Establishment of New Retail Outlet by Essar Oil Ltd. in Khasra No. 820, 821/1, 822/2 of Village Kanthari on left lane between Km 4 to 5 of Shikohabad-Mainpuri Road	
2021-22	Establishment of New Retail Outlet by BPCL in Gata No. 238 of Village Kotki on left lane between Km 5-6 of Tundla Etah Road in Firozabad District	
2021-22	Shikohabad Bateshwar Road (MDR-77) Establishment of retail outlet being developed by BPCL in Khasra No. 33 of village Nizampur Gadhuma on the left track between km 3-4	
2021-22	Laying of OFC on Etah-Shikohabad road by BSNL	
2021-22	Laying of 12" Beas gas pipeline from Bajhera-Agra-Firozabad in Firozabad district by GAIL India	
2021-22	Construction of railway crossing no. 51 on Shikohabad-Bateeshwar road by UP Bridge Corporation Ltd.	
2021-22	Regarding permission for non-forestry use of 97.896 hectare protected forest land and felling of 11377 trees/plants situated on it for widening/strengthening of National Highway No. 91 (Kalyanpur to Naviganj section) from Km. 229 to 289 in Mainpuri.	
2021-22	Proposal for non-forestry use of 0.4020 hectare protected forest land and 4 obstructing trees affected in the construction of the proposed 765 kVD C Orai Aligarh transmission line package in Firozabad district	
2021-22	Regarding permission for non-forestry use of 24.47 hectare protected forest land and felling of 11088 trees on it in road widening and strengthening from km no. 229 to 289 of Aligarh-Kanpur road NH-91 in Mainpuri district.	1.97
2021-22	Construction of retail outlet link road at Khasra no. 1186, Kursanda on left lane of Agra-Aligarh road (NH 93) km 22-23 by HPCL	0.0291

2021-22	Construction of 765 kV single circuit Mainpuri Greater Noida transmission line by Western UP PTCL	
2021-22	Establishment of Essar Oil Ltd. retail outlet at Khasra no. 10/2, 11/2, Sadabad on left lane of Mathura-Sadabad road (MDR 102) km 44.250	
2021-22	Establishment of new retail outlet at Khasra no. 879,877, Village-Agsoli, Tehsil Sikkim on right lane of Pilibhit Bharatpur road (Bareilly Mathura road) (SH 33) km 177 by Indian Oil Corporation Ltd.	
2021-22	Establishment of new retail outlet by HPCL Ltd. in Khasra No.- 367/2, Village-Agsoli, Tehsil Sikkim, on the left side of Pilibhit Bharatpur Road (Bareilly Mathura Road) (SH 33) Km 178-179.	
2021-22	Establishment of new retail outlet at Khasra number- 135 village-Sahapau, tehsil Sadabad on the left side of Sadabad-Jalesar road (MDR 102) km 10 by VPCL Ltd.	
2021-22	Establishment of new retail outlet by Essar Oil Ltd. at Village Bijhari, Tehsil Sasni on the right side of Agra-Aligarh Road Km 176-177 (NH-93).	
2021-22	Construction of RCC drain from Bareilly-Mathura Road (SH33) Km 218.183 to 219.793 in front of FCI godown to Aligarh drain by Nagar Palika Parishad Hathras	
2021-22	Establishment of new retail outlet at Aligarh-Hathras (MDR) Km 2 Khasra No. 288, Village Meetai Hathras by Hindustan Petroleum Corporation Ltd.	
2021-22	Establishment of retail outlet at Khasra No. 256, Village Vahanpur in the middle of Bareilly-Mathura road Km 256 by Bharat Petroleum Corporation Ltd.	
2021-22	Jagdishpur Haldia Gas Pipeline	0.5407
2021-22	Construction of 400 KV DC (Quaid) Bihar Sharif- Sasaram to Varanasi transmission line	
2021-22	Planting of 50 dwarf plants below 765 KV Gaya-Varanasi transmission line	
2021-22	765 KV Gaya-Varanasi transmission line	

2021-22	Uttar Pradesh Power Corporation Ltd. 765 KVS/C Anpara-Unnao Transmission Line Construction	0.0966
	<b>Total</b>	<b>13.11</b>
2021-22	Maintenance of Compensatory Afforestation	<b>7.96951667</b>

<b>Compensatory Afforestation (CA) Year 2022-23</b>		
<b>Year</b>	<b>Project Name</b>	<b>Fund Utilised</b>
2022-23	Regarding transfer of protected forest land for road widening with 02 lane paved shoulder from Km 65.870 to 95.700 under Lumbini-Dwidwi National Highway No. 233 by NH in District Basti (This project is related to Basti Forest Division. As per the plan, out of the total double degraded forest land area of 110.98 hectares under compensatory plantation scheme, 30.39 hectares is in Basti Forest Division and 80.59 hectares is under Sant Kabir Nagar Forest Division. Accordingly, division wise physical and financial is proposed.	0.2794
2022-23	Transfer of protected forest land for widening with two lane paved shoulder from km 00 to 65.870 in Siddharthnagar district under Lumbini Dudhi National Highway No. 233	3.0681
2022-23	Regarding construction of outlet in village Nizampur on private land along the left track of Secunderabad-Dankaur road km 4 chainage 3.462.	0.3328
2022-23	Regarding construction of outlet in village Sikandrabad village on private land along the left side of Delhi-Kanpur road NH-91 (Sikandrabad-Bulandshahr road km 5 chainage 4.80).	
2022-23	Regarding establishment of retail outlet of CNG station in village Nehrupur Chungi on the right track of Delhi-Kanpur road km 85 chainage 84.856	
2022-23	Regarding establishment of retail outlet of Essar Oil Limited in village Hazratpur on the right lane of Delhi-Kanpur road km 84 chainage 83.370	
2022-23	Regarding construction of overbridge on 0.50 hectare land of right side of Meerut-Bulandshahr road km 68-69.	
2022-23	Permission for entry and exit route of BPCL retail outlet being developed in Khasra number 3469 and 3470 of village Thapul Ismailpur between National Highway 72A km 12-13 in Saharanpur district	0.1411
2022-23	Regarding widening of both sides of Muzaffarnagar-Saharanpur Road (SH-59) by UPSHA in Muzaffarnagar and Saharanpur districts, non-forestry use of 30.30 hectare protected forest land from Km 5.9 to 16 in Muzaffarnagar and felling of 9116 trees/plants located on it and non-forestry use of 128.55 hectare protected forest land from Km 16 to 58.85 in Saharanpur and felling of 20259 trees/plants located on it, total non-forestry use of 158.85 hectare protected forest land and felling of 29375 trees/plants located on it. thchdhncdhtvank/13654/2015	
2022-23	Construction of over bridge on Varanasi Ghazipur Sampar number-20 special under Varanasi-Aurihar section km 197/3-4	0.1663
2022-23	400 KVDC Varanasi Sarnath Transmission Line	
2022-23	400 KVDC Varanasi Sarnath Transmission Line	

2022-23	Reliance Industrial Limited	
2022-23	Construction of 765 kV single circuit Gaya - Varanasi transmission line	
2022-23	Establishment of Petrol Pump in Village Badi Khajuri on the right side of Prayagraj-Varanasi Road NH-2 Km. No. 782 (Naira Energy Ltd.)	
2022-23	Establishment of Petrol Pump by BPCL Varanasi under Sujanganj Range at Badlapur-Sujanganj Road Km. No. 74, Village Ramnagar (Kolhua), Pargana-Garhwara, Tehsil-Badlapur, District-Jaunpur.	0.0210
2022-23	Establishment of retail outlet by IOCL in Khasra No. 369 and 370, Village-Mugardih, Tehsil-Machhlishahr, District-Jaunpur, on the right side between Km 51 to 54 of Mugarabadshahpur-Sujanganj Road (SH-7) under Machhlishahr Range.	
2022-23	Establishment of Petrol Pump by HPCL Varanasi under Shahganj Range at Lumbini-Duddhi Road (Shahganj-Akbarpur) SH-5 Km. No.-201 (Chainage No.-900-100) Gata No.-1338 Village-Takha West, Pangana-Anguli, Tehsil-Badlapur, District-Jaunpur.	
2022-23	Establishment of Petrol Pump by BPCL Varanasi under Shahganj Range at Prayagraj-Gorakhpur Road (Khuthan-Shahganj) Km. No.-113 (Chainage-112.600) Village Loniapati Tehsil-Shahganj, District-Jaunpur.	
2022-23	Establishment of retail outlet by BPCL in Khasra No. 225, Village-Alampur, Tehsil-Machhlishahr, District-Jaunpur on the left track in the middle of Prayagraj-Gorakhpur Road (SH-7) Km. 69 (Chainage No.-68.500) under Sujanganj Range.	
2022-23	Establishment of retail outlet by BPCL in Arazi No. 184/1, Village-Sarai Akkhan, Tehsil-Shahganj, District-Jaunpur on the left track in the middle of Lumbini-Duddhi road (SH-5) Km. 208 (Chainage No.-207.665) under Shahganj Range.	
2022-23	Regarding establishment of new retail outlet by Bharat Petroleum Corporation Ltd. Kanpur at village Bahera Sadat on left side in front of Km. No. 34 of Hathgaon-Kada Marg (MDR 81) in district Fatehpur.	0.0301
2022-23	Regarding establishment of new retail outlet by Indian Oil Corporation Ltd. on the left side front of Km. No. 19 of Shivrajpur Bindki - Lalauli road in Fatehpur district, village Jamrawan (outside area).	
2022-23	Regarding establishment of new retail outlet by Bharat Petroleum Corporation Ltd. Kanpur at Km-10 right side of Sakura-Devmai-Aung-Road in Fatehpur district, village Devmai.	
2022-23	Regarding establishment of new retail outlet by Bharat Petroleum Corporation Ltd. Kanpur at Km. No. 28, Village Katra Narecha of Shivrajpur Bindki-Lalauli Road in District- Fatehpur.	
2022-23	Regarding establishment of new retail outlet by Bharat Petroleum Corporation Ltd. Kanpur at GT Road Medhi Ka Purwa Village-Haswa in District- Fatehpur.	

2022-23	Regarding establishment of new retail outlet by Bharat Petroleum Corporation Ltd. Kanpur in district Fatehpur at Km. No. 18 village Palia Buzurg of Hussainganj-Hathgaon-Airayan-Allipur Jita road.	
2022-23	Regarding establishment of new retail outlet by Indian Oil Corporation Ltd. Kanpur at Km. Stone No. 10, Village Nartauli, on Baberu-Atra-Naraini-Kartal Road, under Fatehpur district.	
2022-23	Regarding establishment of new retail outlet by Hindustan Petroleum Corporation Ltd. Kanpur at Khata No. 1332, Village-Bahrapur, Tehsil-Fatehpur, District-Fatehpur on the right side between Km Stone No. 04 (Chainage No. -3482) in Thariyanv-Asauthar Road, (ODR) under Fatehpur district.	
2022-23	Regarding establishment of new retail outlet by Bharat Petroleum Corporation Ltd., Kanpur at Gaata No. 143, Village- Asauthar, Tehsil- Fatehpur, District- Fatehpur on the right side of Km Stone No. 14 (13.042-13720) of Ghazipur-Vijayipur Road under District-Fatehpur.	
2022-23	Regarding establishment of new retail outlet by Hindustan Petroleum Corporation Ltd. Kanpur at Khasra No. 778-Village-Muttaur District-Fatehpur on the left side track between Banda Road, NH-335 (old NH-232) Km. No.-242 (Chainage No.-241.873) under Fatehpur district.	
2022-23	Regarding establishment of new retail outlet by Hindustan Petroleum Corporation Ltd. Kanpur at Khasra No. 204-Village-Saripur Bera District-Fatehpur on the left track between Fatehpur-Lalganj Road NH-335 (old NH-232) Km. No.-81 (Chainage No.-80.135) under Fatehpur district.	
2022-23	Regarding establishment of new retail outlet by Indian Oil Corporation Ltd. at Khata No. 3796, Village- Savant, Pargana-Hathgaon, Tehsil- Khaga, District- Fatehpur, on the left side of Km-10, Chainage No. 910 of Thariyanv-Hathgaon Road (ODR) under Fatehpur district.	
2022-23	In the construction of RCC small bridge (culvert) by construction block-2 of Public Works Department, Fatehpur, protected forest affected in village Gauri on the right track between Km 4.0 (chainage 3700-3850) of Bahua Chilla-Ghat road under Fatehpur district.	
2022-23	Proposal regarding construction of diversion of 0.50 hectare protected forest land to open the traffic on Baklauhi Bridge under Km 114/1 protected forest area of Allahabad National Highway No. 96 (330).	0.0263
2022-23	Proposal for permission for non-forestry use and felling of 170 obstructing trees and again 135 trees in 1.2148 hectare protected forest area for construction of ROB at railway crossing 84B Chibila Pratapgarh at km 93 of Faizabad-Allahabad road and national highway no. 96 (330) in Pratapgarh district.	

2022-23	Permission for non-forestry use of 0.736 hectare protected forest land and felling of 28 obstructing trees for construction of 400 kV double circuit Lalo Ballia-Lucknow transmission line in Faizabad, 29.11.2018.	0.0920
2022-23	Permission for non-forestry use of 0.736 hectare protected forest land and felling of 28 obstructing trees for construction of 400 kV double circuit Lalo Ballia-Lucknow transmission line in Faizabad, 29.11.2018.	
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2022-23	Permission for non-forestry use of 0.736 hectare protected forest land and felling of 28 obstructing trees for construction of 400 kV double circuit Lalo Ballia-Lucknow transmission line in Faizabad, 29.11.2018.	
2022-23	Permission regarding non-forestry use and tree-felling permission for 0.1150 hectare protected forest land between km 296-297 of Bhojipura-Tanakpur railway line for 400kV DC Dhauliganga-Bareilly transmission line in Bareilly district	0.1141
2022-23	Regarding permission for non-forestry use of 1.04062 hectares of protected forest land and felling of 19 obstructive trees in the construction of overhead bridge work on Delhi-Lucknow road (old NH-24) at Chowpala intersection in Bareilly district, between Chainage 0.00 to Chainage 754.988.	
2022-23	Permission for non-forestry use of 0.097035 hectare protected forest land for the connecting road of the International City being developed by Competent Builders and Developers at village Nariyawal, km 244-245 of Bareilly-Shahjahanpur road NH-24 in district Bareilly under post-work approval.	
2022-23	Regarding permission for non-forestry use of 0.061708 hectare protected forest land and felling of 08 obstructing trees for the connecting road to HPCL retail outlet petrol pump at Bareilly-Nainital Road (SH-37) Km 42 Chainage 41.872 Gata No.-352 Village Gudwara Tehsil Baheri in Bareilly district.	

2022-23	Regarding permission for felling of 0.172283 hectare protected forest land and obstructing 04 trees for the connecting road of IOCL retail outlet/petrol pump in plot no. 158 of Bareilly-Pilibhit road NH-30 (old NH-74) chainage 64.066 village Sithra tehsil Nawabganj district Bareilly.	
2022-23	Regarding permission for felling of 0.058428 hectare protected forest land and obstructing 03 trees for the connecting road of IOCL retail outlet/petrol pump at Shahi-Shergarh road km. 17 chainage 16.392 plot no. 1082 village Sewajwalapur tehsil Mirganj in district Bareilly.	
2022-23	Regarding permission for felling of 0.255565 hectare protected forest land and obstructing 19 trees for the connecting road of IOCL retail outlet / petrol pump on Bareilly-Delhi road NH-530 (old NH-24) km 230 chainage 229.817 land plot no.- 512.513 village Khirka tehsil Mirganj district Bareilly.	
2022-23	Permission regarding non-forestry use of 0.25825 hectare protected forest land and felling of 24 obstructing trees in the construction of its channel den for the external outlet of water of civil enclave on Bareilly-Pilibhit road SH-33 chainage 332.13 to 333.163 village Chavad in district Bareilly.	
2022-23	Permission regarding non-forestry use of 0.22 hectare protected forest land for laying underground 6 inch dia CS and 125 MS dia MDPE gas pipeline in IOCL's M/s Quality Fuel Retail Outlet in Delapir Mode Air Force Station Road, SH-33 Chainage 43.8900 to 39.800 approximately 04 km of district and tehsil Bareilly.	
2022-23	Establishment of Petrol Pump by Hindustan Petroleum Corporation Limited in Khasra / Khatauni No. 278, 287 and 288 of village Khamaria Navadiya Tehsil Bisalpur District Pilibhit on the right side of Lipulik-Bhind (Pilibhit-Bisalpur) road SH-29 Km 414.809 to 414.845.	0.0027
2022-23	Construction of connecting road to petrol pump of Bharat Petroleum Corporation Ltd. on left track plot number-642645 of Shahjahanpur-Sitapur old road in Shahjahanpur district	0.8040
2022-23	Construction of connecting road to Petrol Pump of Indian Oil Corporation Ltd. in village Feelnagar Gaata No. 1527, 1528, 1529 and 1532 in the middle of NH-30 km 298 chainage km 297.655 right track in Shahjahanpur district	
2022-23	Construction of connecting road to petrol pump of Bharat Petroleum Corporation Ltd. on Khasra number-42 of village Walipur on right track of Lipolic Bhind State Highway number-29 in Shahjahanpur district	
2022-23	4 lane road widening of NH-24 by National Highways Authority of India.	

2022-23	बंदायू-बिल्सी-बिजनौर मार्ग एस.एच-51 किमी0 107.000 से 137.500 तक चौड़ीकरण कार्य ।	0.4364
2022-23	गजरौला-मौज्जमपुर रेल खण्ड, किमी0 25/8-10 बकैना हॉल्ट से बागड़पुर हॉल्ट के बीच रेलवे ब्रिज का निर्माण	0.6557
2022-23	Petrol/Diesel Pump of B.P.C.L. Ltd. Meerut, Bijnor-Noorpur State Highway No. 76 between Km. 34 to 35, Noorpur City	
2022-23	Petrol/Diesel Pump of Indian Oil Corporation Ltd. Moradabad, Village Mohra on the right side of Moradabad-Haridwar State Highway No. 49 Km. 60	
2022-23	Petrol/Diesel Pump of Indian Oil Co. Ltd. Moradabad, Village Kamrajpur on the left side of Bijnor-Nangal-Najibabad District Main Road Km. 28.275	
2022-23	Power Grid Co. Ltd. Najibabad, Kashipur-Roorkee 400 KVA Transmission Line	
2022-23	Petrol/Diesel Pump of Indian Oil Co. Ltd. Moradabad, Village Sarai Puraini on the right side of Haridwar-Bareilly road NH 734 km 33.220	
2022-23	Hindustan Petroleum Co. Ltd., Meerut, Right side of Noorpur-Bijnor Road, Km. 24, Village Pajania, Tehsil Chandpur, District Bijnor.	
2022-23	Petrol/Diesel Pump of Indian Oil Co. Ltd. Moradabad, Village Gyaspur on the right side of Bijnor-Nangal-Najibabad Road Km. 21.275	
2022-23	Hindustan Petroleum Corporation Ltd., Meerut, Bijnor-Noorpur Primary National Highway No. Km. 34, Right Side, Village Asadpur Dhamrauli	
2022-23	Petrol / Diesel Pump to be developed by Indian Oil Corporation Ltd. in village Takrabpur Israjkhedi, Meerut-Pauri Road-119 Km 90	
2022-23	Establishment of Indian Oil Ltd. Petrol/Diesel Pump, Bijnor-Noorpur Road, Village Chhajupura Said	

2022-23	Establishment of Indian Oil Ltd. Petrol/Diesel Pump, Moradabad-Haridwar-Dehradun Road, Village Sahaspur	
2022-23	Hindustan Petroleum Corporation Ltd. Meerut established 174 petrol/diesel pump on Bijnor-Badoy Marg SH-51 km, Tehsil Chandpur, District Bijnor	
2022-23	Indian Oil Ltd. Petrol/Diesel Pump, Afjalgarh-Kalagarh Road, Village Azimullanagar Tehsil Dhampur District Bijnor	
2022-23	Regarding permission for non-forestry use of 0.078764 hectare protected forest for construction of approach road for petrol / diesel (retail outlet) being developed by Hindustan Petroleum Corporation Ltd., Meerut in Khasra No.-647, Gaata No.-181 of village Khudaheri on the left side of Bijnor-Haridwar road km. 21 in Bijnor district.	
2022-23	Regarding permission for non-forestry use of 0.0465 hectare protected forest land and felling of 02 trees situated on it for construction of approach road to the banquet hall being developed by M/s Leela Farm House in Khasra No. 524, 527, 528 and 534 of village Mahagali on the right side of Bijnor-Noorpur road km. 06 in Bijnor district.	
2022-23	Regarding non-forestry use of 0.0751 hectare protected forest land for setting up new retail outlet in village Azamgarh alias Ratangarh, Khasra no. 147, km 26.400, right track, Nahtaur-Noorpur-Amroha-Joya road, district Bijnor by Essar Oil Ltd., Noida.	
2022-23	Permission for non-forestry use of 0.064318 hectare of protected forest land without felling trees for construction of approach road to the retail outlet being developed by Essar Oil Ltd. in Khasra No. 205/1 of village Noorpur, Tehsil Chandpur, on the left side of Km 30.336 of Dhampur-Noorpur Road (MDR-03) in Bijnor district.	
2022-23	Four lane widening/strengthening work by Executive Engineer Provincial Section Public Works Department from Chainage 142.600 to 162.000 of Highway No. 18 Meerut Badaun Road (Sambhal Forest Division)	

2022-23	Establishment of Petrol/Diesel Pump in Rampur District by Indian Oil Corporation Ltd. Bareilly at Kemri Road ODR No. Km. No. 8.19 in Khasra No. 63 & 64 of Village Gangapur Kadim Tehsil Milk District Rampur	0.0052
2022-23	Establishment of Petrol Pump / Diesel Pump of M/s Indian Oil Corporation Ltd. Bareilly at Gata No. 403 of village Roula Kala on the right side of Vilaspur-Milk (MDR No. 33) km 31.709 in Rampur district	
2022-23	Laying of OFC line by Bharat Sanchar Nigam Ltd., Moradabad in Rampur district	
2022-23	Construction of Satna Gwalior transmission line	0.0884
2022-23	Construction of Satna Gwalior transmission line	
2022-23	Permission for construction of traffic route for proposed retail outlet in plot no. 231 and 233 of village Shivrampur, Tehsil-Karvi, between km 274-275 of Banda-Karvi NH-76/35 in Chitrakoot district.	0.0038
2022-23	Permission for construction of traffic route for establishment of already running retail outlet in Khata No. 703 M of Village Akbarpur-B, Tehsil-Karvi, on left track between Km. 89 chainage 88.036 of Banda-Karvi NH-35 (NH-76) in Chitrakoot district	
2022-23	Proposal for access road and tourism development work of Maharishi Valmiki Ashram in village Bagrehi in Chitrakoot district	
2022-23	From km no. 35.00 to 60.825 of Banda-Naraini-Kalinjar road and from km no. 0.00 to 1.50 of Kalinjar-Baghelabari road.	0.1484
2022-23	In Banda district, Banda-Kanpur road between km no. 7 to 9 is 2.4826 hectare, Banda-Fatehpur road between km no. 9 to 11 is 0.8546 hectare, Banda-Baberu and Doha road between 12 to 14 is 03.8095 hectare and Atarra-Bisanda road between km no. 2 to 4 is 0.7291 hectare, total of both tracks is 7.8758 hectare	
2022-23	Khasra No. 46, 47 and 48 on the middle left track of Kalinjar-Naraini Road near Km Son No. 55 (MDR-11) by Bharat Petroleum Corporation Limited in Banda district, village Tarhati Kalinjar, Tehsil-Naraini, District-Banda	

2022-23	In District-Banda, by Hindustan Petroleum Corporation Limited, on Banda's Naraini Road (MDR-11) between Km No. 7-8 (Chainage No.-7.275) on the right side of Plot No. 506, Village-Tindwara, Tehsil-Banda, District-Banda.	
2022-23	Khasra No. 1304 on the right lane between Banda-Chilla Road (SH-13) Km. No. 313-314 (Chainage No. 313, 730) by My Eco Energy Limited in District-Banda, Village-Mawai Buzurg, Tehsil-Banda, District-Banda.	
2022-23	For the construction of Ratauli-Purwa road under Pradhan Mantri Gram Sadak Yojana in Mahoba district	0.0605
2022-23	Construction work of Naugaon to Chaupala transmission line	
2022-23	Permission has been granted for non-forestry use of 83.9584 hectares of protected forest land in Bulandshahr and 1.3804 hectares of protected forest land in Hapur and felling of 1975 trees and 8 poles situated on it for the construction of Dedicated Front Corridor.	0.1025
2022-23	Four lane widening in Sarwarpur Reserve Forest Area from Km 431 to 431.700 of National Highway No. 24. Permission for felling of 449 trees on 0.45 hectare reserved forest land in Sarwarpu forest area near Gon river.	0.1685
2022-23	In Raebareli district, permission has been granted by IOCL Lucknow for non-forestry use of 0.1536 hectare protected forest land and felling of 18 obstructing plants for the approach road to the proposed retail outlet in Khata No. 191 Mi village Seri Tehsil Sadar on the right side between Km 58-61 of NH 24B Lucknow-Allahabad Highway.	0.0395
2022-23	Permission for non-forestry use of 0.205576 hectare protected forest land without felling trees for the approach road to the proposed retail outlet in Arazi No. 93 village Mubarakpur pargana Khairo tehsil Lalganj on the left side of Unnao-Lalganj road between km 60-61 in Raebareli district by Bharat Petroleum Corporation Ltd. Lucknow.	
2022-23	In Raebareli district, Bharat Petroleum Corporation Ltd. Lucknow has granted permission for non-forestry use of 0.08103 hectare protected forest land without felling trees for the approach road to the proposed retail outlet in Gaata No. 378, Village Alipur Chakrai, Tehsil Dalmou, on the left side of Dalmou-Uchahar Road Km. 181.	

2022-23	Permission for non-forestry use of 0.075028 hectare protected forest land without felling of trees for the approach road to the proposed retail outlet in Gaata No. 138, Village Alipur Makhdoompur, Tehsil Dalmou, on the left side of Dalmou-Uchahar Road Km. 191 in Raebareli district by Bharat Petroleum Corporation Ltd., Lucknow.	
2022-23	Regarding permission for non-forestry use of 0.8777 hectare protected forest land and felling of 09 trees in the construction of Power Grid Corporation Ltd. 765 KVDC (Varanasi-Kanpur Part-2) transmission line under district Raebareli	
2022-23	04 lane widening from Km 15.660 to Km 76.345 of Palwal-Tappal-Aligarh Road (SH-22A) in Aligarh district	0.5130
2022-23	Ghatampur to Neyavali UP Power Ltd. Village Kasimpur Post Group District Kanpur Nagar by Ghatampur-Hamirpur Road NH-86	0.0076
2022-23	Construction of retail outlet by Indian Oil Corporation Limited on Etawah Mainpuri Road Km 18-19	0.6139
2022-23	In the widening of National Highway No. 91 Mitrasen-Kanpur Road in Kanpur Nagar district, 187.95 hectares of forest land has been selected for compensatory plantation in Etawah Forest Division in lieu of the affected forest land in Kanpur Nagar Forest Division.	
2022-23	Permission for non-forestry work without felling of trees on 0.075 hectare of protected forest land affected by Hindustan Petroleum Corporation Limited in the entry/exit route of the proposed new retail outlet in Arazi No. 307 of village Devrikala, Tehsil Madihan, on the right side of Lumbini-Duddhi Highway (SH-5) between Km. No. 338 to 339 in District Mirzapur.	1.2686
2022-23	Regarding permission for non-forestry use of 0.0682 hectare protected forest land without felling of trees for entry and exit route to the new retail outlet proposed by Indian Oil Corporation Limited in Arazi number-335F of village-Devrikala, Tehsil-Madihan, District-Mirzapur in the left lane along Lumbini-Duddhi Highway (SH-5) km number-338 to 339.	
2022-23	Permission for non-forestry use of 0.0750 hectare protected forest land without felling of trees for entry/exit road to new retail outlet proposed by Hindustan Petroleum Corporation Limited in Arazi number-368 of village-Pokharoud, Tehsil-Madihan, District-Mirzapur in right lane along Km. number-355 to 356 of Lumbini-Dudhi Highway (Vaastu 5) without felling of trees.	
2022-23	Regarding felling of 11 trees affected by diversion of 400 kV Obara-Panki transmission line under construction in Mirzapur district and permission for non-forestry use of 0.1597 hectare protected forest land.	
2022-23	Permission for non-forestry use of 210.152 hectares of reserved forest land affected in Mirzapur district and felling of 409 trees out of the total 1565 affected trees for construction of 765 KV double circuit Vindhychal pooling station, Varanasi transmission line by Power Grid Varanasi Transmission System Limited (100%	

	subordinate company of Power Grid Corporation of India Limited, an undertaking of Government of India).	
2022-23	It is proposed to plant dwarf species (mainly medicinal plants) in an area of 211.00 hectares below the proposed transmission line.	
2022-23	Construction of 33 kV power line from 132/33 kV GSS GIDA, Gorakhpur to new 33 kV PSS Harpur-Anantpur on National Highway No. 28 from chainage no. 247,000 to chainage no. 243,600 for non-forestry use of 2.1 hectare protected forest land.	0.2671
2022-23	HMA Hygienic Ltd	0.4012
2022-23	Nandlalpur Khasra No. 1027 Pump Contact Road	
2022-23	Village Khandauli Khasra No. 165 Pump Contact Road	
2022-23	Pump construction on Khasra No. 30 of Tantpur Road	
2022-23	Construction of 400 KV Double Circuit Agra Sikar Line	
2022-23	Pump construction at Midhakur on Agra-Jaipur Road	
2022-23	Pump construction at Village Naunera on Agra-Bah-Etawah Road	
2022-23	Pump construction at Sarenda on Agra-Tantpur Road	
2022-23	Pump construction at Nagla Dulhe Khan on Agra-Tantpur Road	
2022-23	Pump construction at Beri Chahar on Agra-Jagner Road	
2022-23	Urban Conservation Tourist Infrastructure Construction	
2022-23	Widening of Agra-Gwalior road from km 8 to 24	
2022-23	Construction of connecting road to pump on Khasra number-626 in village Pathauli between km 7 to 8 of Agra-Jaipur road in Agra district	
2022-23	Construction of connecting road to pump on Khasra number-208/1 in village Naripura between km 206 to 208 of Agra-Totpur road in Agra district	
2022-23	Construction of approach road to pump at village Rasulpur on Achhnera-Bharatpur road	

2022-23	Construction of approach road to pump at village Mograul Jat on Achhnera-Bharatpur road	
2022-23	Construction of approach road to pump at village Mevlikalan on Agra-Fatehabad road	
2022-23	Permission for non-forestry use of 0.551 hectare of protected forest land in construction of 786 kV Agra-Jatti Kalan electricity transmission line	
2022-23	Permission for non-forestry use of 0.50 hectare of reserved forest land for construction of access road from bridge constructed on Uttangan river to Agra-Bah main road in the district	
2022-23	Construction of pump at village Kundol on Agra-Fatehabad road	
2022-23	Construction of approach road to pump at Khasra number-490 of village Jaitpur on left track between km 11 and 12 of Jaitpur Kalan-Udi road in Agra district	
2022-23	At village Kamalpura on Agra-Bah road Construction of approach road to pump	
2022-23	Construction of approach road to pump on khasra number-490 of village Jaitpur on left track between km 11 to 12 of Jaitpur Kalan-Udi road in Agra district	
2022-23	Construction of approach road to pump at village Shahdpur Tula on Agra-Shamshabad road	
2022-23	Construction of approach road to pump at village Etmadpur Ajnera on Agra-Shamshabad road	
2022-23	Construction of approach road to pump on khasra number-38 of village Vajidpur at km 26.326 on Agra-Fatehabad road	
2022-23	District- For widening of both sides of Muzaffarnagar-Saharanpur road (SH-59) by UPSHA in Muzaffarnagar and Saharanpur, in relation to non-forestry use of 30.30 hectare protected forest land from km 5.9 to 16 in Muzaffarnagar and felling of 9116 trees / plants located thereon and in Saharanpur from km 16.000 to 58.850 for 128.55 hectare protected forest land and felling of 20259 trees / plants located thereon, total 158.85 hectare protected forest land for non-forestry use and felling of 29375 trees / plants located thereon.	0.5126
2022-23	Proposal for strengthening and widening work of Mathura-Vrindavan road from km 07 to 10	0.5918
2022-23	Proposal for strengthening and widening work of Mathura-Vrindavan road from km 01 to 06	
2022-23	Permission for non-forestry use of 3.4575 hectare protected forest land without felling of trees for widening and strengthening of Kosi-Nandgaon-Govardhan Barsana road under Brij Vikas Yojana in Mathura	
2022-23	Proposal for widening and strengthening of Kosi-Nandgaon-Barsana-Govardhan road from km 026 to 35.	

2022-23	Regarding non-forestry use of 0.183 hectare forestland and felling of 1 tree standing on it for gas line project in Firozabad, Mathura and Agra districts of Gail India Ltd. in Mathura district.	
2022-23	Proposal of laying 48" Natural Gas Pipeline from Vijaypur (M.P.) to Dadri by Gail India Ltd. including proposal of affecting forest land on both sides of Mathura Govardhan Road Km-12 and Chhata-Shergarh Road Km-3, both sides of NH-2 Km-18, Lower Agra Canal Mile-83. Proposal for construction of entry gate and service lane of Shri Radha Valley Housing Project at Km-140.198 of NH-2	
2022-23	Proposal for construction of entrance gate and service lane of Shriradha Valley Housing Project at Km-140.198 of NH-2	
2022-23	For the use of 3.90 hectare reserved forest land for non-forestry work under the improvement of main roads for tourism development in Mathura, for the work of widening of the raw Parikrama Marg in Govardhan and the proposal of lighting system etc.	
2022-23	In Mathura district, Mathura Vrindavan Development Authority Mathura has granted permission for non-forestry use of Khasra number 126 hectare of Barsana forest block, 0.90 hectare of reserved forest land and felling of 25 trees situated on it, for setting up Sri Radharani temple ropeway.	
2022-23	Non-forestry use of protected forest land for widening and strengthening of the road from NH-2 to Gokul Restaurant to Masani Chauraha by the Public Works Department in Mathura district	
2022-23	Permission for non-forestry use of 0.9537 hectare reserved forest land and felling of 22 trees situated on it for widening and strengthening of Kosi-Nandgaon-Barsana-Govardhan Marg to Kokilavan Marg in Mathura under the announcements of Hon'ble Chief Minister.	
2022-23	Power Grid Ballia Bhibari Line 500 KV HBDC Line	0.8870
2022-23	For non-forestry on 0.4287 hectare protected forest land for 4 to 6 lane widening from km 289.2 to 292.8 of National Highway No. 2 in Mainpuri district	
2022-23	Construction of connecting part of retail outlet of HPCL in plot no. 848 of village Mahawat on Y track between km 59 to 60 of Mainpuri-Bhogav road (SH-84) in district Mainpuri	
2022-23	Permission for non-forestry use of 0.241 hectare protected forest land without felling of trees for construction of approach road to retail outlet/petrol pump being developed by Indian Oil Corporation Ltd. on Vayi Patri village Mahavatpur's Gata No. 1739 Tehsil Bhogaon between Km 263 to 266 of National Highway No. 91.	

2022-23	Permission for felling of 0.133 hectare protected forest land without trees for construction of approach road to retail outlet of VPCL being developed at plot no. 2465 of village Mahavatpur under Nagar Panchayat on left track of Mainpuri-Bhogav road (SH-84) km 60 to 852 in district Mainpuri.	
2022-23	Permission for non-forestry use and tree felling of 0.074 hectare protected forest land without tree felling for construction of approach road to retail outlet of Indian Oil Corporation Ltd. being developed on plot no. 33 of village Bahadurpur between km 3 to 5 of Mainpuri Kuravali road (SH-84).	
2022-23	Permission for felling of trees without permission from 0.092 hectare of protected forest land being used for the approach road to the retail outlet of Indian Oil Corporation Ltd. being operated since 1996 at Gata No. 144 of village Gangapur Mohammadpur on the right side of NH-91 between Km 237-238 in Mainpuri.	
2022-23	Permission for non-forestry use of 0.043 hectare of protected forest land and felling of 10 trees located on it for construction of approach road to the workshop being developed in plot no. 4969 of village Audany Padariya on the right side of km 48 of Etawah-Mainpuri road (SH-83) by UP State Road Transport Corporation Mainpuri in district Mainpuri.	
2022-23	Permission for non-forestry use of 0.176 hectare protected forest land without felling of trees for construction of approach road to retail outlet of Indian Oil Corporation Ltd. being developed in plot number-571 of village Vigharai on the left track between km 30 to 32 of Shikohabad-Mainpuri road (SH-84) in Mainpuri.	
2022-23	Permission for non-forestry use of 0.428 hectare reserved forest land of Anjani forest block without felling of trees for construction of connecting road from Jan Kalyan Inter College to brick kiln on Loharipur road by PWD in Mainpuri.	
2022-23	Regarding permission for non-forestry use of 0.1705 hectare protected forest land affected by establishment of petrol pump in plot no. 1434 and 1631 village Chhachha tehsil Bhogaon district Mainpuri situated on left track of Aligarh-Kanpur road NH-34 (old NH-91) km chainage 274.142 by Hindustan Petroleum Corporation Ltd. Agra.	
2022-23	Widening work from Km 108.00 to 140.20 of NH-91 (Ghaziabad-Aligarh Section) in Aligarh district	2.9046
2022-23	Widening and strengthening work from Kathpula to Jamalpur road km 80.000 to 86.200 by Public Works Department	
2022-23	Widening and strengthening work from Kathpula to Jamalpur road km 80.000 to 86.200 by Public Works Department	
2022-23	Construction of 765 kV Kanpur-Jhatikara Transmission Line (Part-2) by Power Grid Corporation of India Limited	

2022-23	04 lane widening from Km 15.660 to Km 76.345 of Palwal-Tappal-Aligarh Road (SH-22A) in district Aligarh	
2022-23	Establishment of retail outlet at village Lhausara Bisawan on right side of Palwal-Tappal-Aligarh road SH 22A, Km 74 by Essar Oil Ltd.	
2022-23	Establishment of retail outlet by HPCL at Aligarh-Ramghat Road (MDR-105) Km. 20, Chainage 19.430, Right Track, Village-Narauna Akapur	
2022-23	Establishment of retail outlet at village Jaraut on right side of Km 12 (Chainage 11.465) of Aligarh-Rai-Mathura road (SH-80) by SPCL	
2022-23	Construction of approach road to retail outlet on chainage 11.163 right track village-Datawali of Nanau-Dado road (MDR-82) km 12 by BPCL	
2022-23	Construction of approach road to retail outlet at chainage 25.5575 village- Patti Sher Singh of Aligarh-Ramghat road (MDR-105) km 26 by Reliance Industry Limited	
2022-23	Construction of 765 kV double circuit Orai to Aligarh Part-4 Package TE-04 transmission system proposed under Social Forestry Division, Aligarh by Power Grid Corporation Limited	
2022-23	Construction of 400 kV D/C LELO of Aligarh-Secunderabad (Twin Moose) transmission line under construction by Uttar Pradesh Power Transmission Corporation Ltd.	
2022-23	Construction of connecting road to retail outlet at Khasra No. 240, Village-Karsua, Tehsil-Kol, on chainage 67.765 left track of Palwal-Tappal-Aligarh road (SH-22A) km 68 by Bharat Petroleum Corporation Limited	
2022-23	Construction of approach road for new retail outlet by Indian Oil Corporation Limited at Palwal-Tappal-Aligarh Road (SH-22A) Km. 74 (Chainage 73.900) right lane, Khasra No. 173, Village-Lhosara Visawan, Tehsil-Kol, District-Aligarh	
2022-23	Koliya-Shilpi Link Road	0.1972
2022-23	Koliya-Rijul Link Road	
	<b>TOTAL</b>	<b>14.95</b>
<b>2022-23</b>	<b>Maintenance of Compensatory Afforestation</b>	<b>7.25</b>

<b>Compensatory Afforestation (CA) Year 2023-24</b>		
<b>Year</b>	<b>Project Name</b>	<b>Fund utilised (Rs. in crore)</b>
2023-24	For permission for non-forestry use of 0.230887 hectare protected forest land affected in Nirgan without felling of trees in the approach road of the proposed petrol pump in Khasra number- 352 and 353 village- Vishnupur, tehsil- Bhanpur, district- Basti, on the left side of Basi-Basti road NH-233 (new NH-28) km 74.572 by Nayara Energy Limited (formerly Essar Oil Limited) in District-Basti (Online proposal no. thedhncdhvjimate/36122/2018)	0.0267
2023-24	For permission for non-forestry use of 0.051668 hectare protected forest land and felling of 01 obstructing tree in the construction of the connecting road of the petrol pump proposed by Bharat Petroleum Corporation Ltd. in Basti-Kaante Road (ODR), on the right side in the middle of Km. No. 12, Gaata No.-1021, Village-Karankhas (Kadar), Tehsil-Basti, District-Basti (U.P.) (Online proposal no. thednchd.chchtvambi/51523/2020)	
2023-24	For permission for felling of 23 obstructing trees and non-forestry use of 0.174969 hectare protected forest land affected by the traffic of petrol pump in village Majhowa Dubey, Tehsil- Harraiya, District-Basti, on the right track between Km. Stone No. 154 (Chainage 153.960) of Ayodhya-Gorakhpur (Lucknow-Gorakhpur) NH-27 (old NH-28) (Gata No. 190M, 191 and 194) by Hindustan Petroleum Corporation Ltd. (Online proposal no. thednchd.chchtvambi/44174/2020)	
2023-24	For permission for non-forestry use of 0.1821 hectare protected forest land and felling of 07 obstructing trees for construction of approach road to proposed petrol pump in Gata No. 40, 41 Village-Tilokpur, Tehsil-Harraiya, District-Basti, on right track between Km. Chainage No. 179.115 of Lucknow-Gorakhpur Road, NH-27 (old NH-28) by Indian Oil Corporation Limited in District-Basti (Online proposal no. thednchd.chchtvambi/119348/2021)	
2023-24	For permission for non-forestry use of 0.075028 hectare protected forest land without felling of trees affected by the traffic of petrol pump in village-Malpurwa, Pargana-Rasoolpur, Tehsil- Bhanpur, District-Basti (Uttar Pradesh) on left side of Km. Stone No. 397 of Basti-Dumariaganj Road (SH-26) by Bharat Petroleum Corporation Ltd. (Online proposal no. /42005/2019)	
2023-24	For permission for felling of 13 obstructing trees and non-forestry use of 0.213328 hectare protected forest land affected by Reliance Industries Ltd. for setting up of petrol pump in Gata No.- 224, Village-Dudhaura, Tappa-Khuriyar, Pargana-Nagar Paschim, Tehsil-Harairya, District-Basti, situated on the right side between Km 185 to 186 of Lucknow-Gorakhpur Road NH-28 (Online proposal no. thedhncdhvjimate/27657/2017)	
2023-24	Use of 0.075035 hectare of protected forest land for construction of approach road to new retail outlet by Bharat Petroleum Corporation Ltd. on the right side of State Highway No. 88, Bansi to Khalilabad road between km 44-45 in Sant Kabir Nagar district	
2023-24	Regarding the transfer of protected forest land for widening with 2 lane paved shoulder from Km 00.00 to 65.870 in District-Siddharthanagar under Lumbini-Duddhi National Highway No. 233.	
2023-24	Regarding setting up of petrol pump in District-Siddharthanagar-Dhebarua	

	Highway 76 Km. 13,Village and PO-Chaukhra.	
2023-24	Permission for use of total 0.075028 hectare protected forest land in the road side traffic (path) for setting up petrol pump in village Bhelauha, plot no. 401A, 401B and 402, on the right side of Itwa-Dhebarua (Basti-Dumariaganj-Bardhni) road (SBN76) in District-Siddharthnagar.	2.5217
2023-24	Establishment of petrol pump in Siddharthnagar district by Bharat Petroleum Corporation Limited, Gorakhpur, on the left side of Dumariyaganj-Dhebaruwa Road (Itwa-Dhebaruwa Road), SH No. 75, Km.-31, at Khata No.-426, Village-Jhakhya, Post-Rehra, Tehsil-Itwa.	
2023-24	Permission for non-forestry use of 0.0774 hectare protected forest land without felling of trees for construction of approach road to HPCL retail outlet being developed at Khasra No. 40 of village Raghunathpur on the right side of Meerut-Bagpat Road Km. 68 in Meerut district.	0.0399
2023-24	Proposal for permission for non-forestry use of 0.198792 hectare protected forest land and felling of 08 trees located on it for construction of approach road to MS/HSD/CNG retail outlet being developed by Indian Oil Corporation at Khasra No. 1222, village Kithauli, Pargana and Tehsil and District- Meerut on Meerut-Bagpat Road (Chhattisgarh) in district Meerut.	
2023-24	Construction of 765 kV Meerut-Bhiwani transmission line under Meerut and Baghat districts	0.0149
2023-24	Widening work of Delhi-Saharanpur-Yamunotri road from Km 25 to Km 76 in Bagpat district.	
2023-24	Regarding establishment of retail outlet of Indian Oil Corporation Limited in village Murari Nagar on the right side of Delhi-Kanpur road km 89.	0.0399
2023-24	Ghaziabad Development Authority has granted permission for non-forestry use of 0.385 hectare protected forest land and felling of 320 trees situated on it for construction of 6 lane elevated road in Hindon Cut Canal under Municipal Corporation area.	0.1754
2023-24	Regarding permission for non-forestry use of 0.0184 ha protected forest land and felling/transplant of 12 trees for the purpose of felling of 12 trees in Ghaziabad district.	
2023-24	Permission for non-forestry use of 0.04476 hectare protected forest land without felling of trees for construction of approach road to Indian Oil Corporation's retail outlet being developed on Khasra No. 374 and 375 of village Sharifabad on Garh-Syana Road (SH-65 Km 44 right lane) in Hapur district.	0.0200
2023-24	Improvement, upgradation and construction of Ganeshpur-Dehradun road (NH72A) in the state of Uttar Pradesh (Km 0.0 to Km 16.160) and Uttarakhand (km 16.160 to km 19.785) to 4 lane configuration.	
2023-24	Permission for non-forestry use of 0.50 hectare protected forest land and felling of 125 trees situated thereon for construction of approach road to new bridge near damaged bridge at Km 3(920) of Saharanpur-Chilkana (A.D.M.) and Eastern Yamuna Canal Chainage 46.250 in Janpar Saharanpur.	0.1314
2023-24	Proposal for permission to fell 0.24623 hectare protected forest land for non-forestry use and felling of 02 trees situated on it for access and exit route of proposed retail outlet of Bharat Petroleum Corporation Ltd. Meerut at Khasra No.-468/1 village Makhiyali Tehsil Sadar, District Muzaffarnagar on left side of Muzaffarnagar-Bhopa Road (SH-12) Km 82 Chainage 81.902 in Muzaffarnagar. (Online proposal- thcdhncdhvjimate dh 49848dh2020 )	

2023-24	Proposal for permission for non-forestry use of 0.1040522 hectare protected forest land and felling of 05 trees situated on it for access and exit route of the proposed retail outlet of M/s Bharat Petroleum Corporation Ltd. Meerut in Khasra No. 162 & 163, village Jatmujheda, tehsil and district-Muzaffarnagar, Panipat-Khatima road (Change 84.265 of M/s.Bhopa road Km. 85 in Muzaffarnagar.	0.0019
2023-24	(Online proposal dh 45040/2020)	
2023-24	Regarding permission for non-forestry use of 0.2165 hectare protected forest land and permission for tree felling without permission for access and exit route of proposed retail outlet of M/s Hindustan Petroleum Corporation Ltd. Meerut in Khasra No.-467 village Makhiyali Tehsil-Sadar District-Muzaffarnagar on the left side of Muzaffarnagar-Bhopa Road (Panipat- Khatima Road) Km 81.776 to 81.811 in district Muzaffarnagar. (Online proposal-thcdhncdhvjimate/63256/2020)	
2023-24	Powergrid Varanasi's Transmission System Ltd. Construction of 765 kV Double Circuit Vindhyachal Pulling Station Varanasi Transmission Line	0.0084
2023-24	Regarding permission for four lane widening from kilometer 82.650 to 188.700 of Raebareli- Allahabad section of National Highway No. 24B due to non-forestry use of 19.855 hectare protected forest land and felling of 1543 trees in Raebareli Forest Division, non-forestry use of 16.262 hectare protected forest land and felling of 1936 trees in Pratapgarh Forest Division and non-forestry use of 10.538 hectare protected forest land and felling of 856 trees in Allahabad, i.e. non-forestry use of 46.655 hectare protected forest land and felling of 4335 trees/plants in total. thcdhncdhvtank/26624/2017	
2023-24	Regarding permission for non-forestry use of 0.779 hectare protected forest affected by construction of 6 lane bridge at Phaphamau on river Ganga and felling of 59 obstructing trees. Proposal number-thcdhncdhvtv.kdh26385/2017.	
2023-24	Regarding permission for non-forestry use and felling of 02 trees in Tehsil-Meja on the right side between Km 12-13 of Arazi number-3110/3 village-Kosda Kala (Manda-Korav Road) SH- 102 proposed by Hindustan Petroleum Corporation Ltd. in District-Allahabad. thcdhncdhvjimateh23778/2017	
2023-24	Regarding permission for non-forestry use in plot no. 259 village- Surwal Chandel, tehsil- Bara district- Prayagraj on the left side of Prayagraj- Rewa Road (NH-30) km no. 41-42 (chainage no. 41.324) by Hindustan Petroleum Corporation Limited in district- Prayagraj. thcdhncdh.chchtvambidh43429dh2019	
2023-24	Proposal for felling of 0.192 hectare protected forest land and 26 trees in Pratapgarh district for construction of 765 kV Sasaram-Fatehpur (Part-2) Package-A-5 transmission line	
2023-24	Proposal for permission for non-forestry use and felling of 170 obstructing trees and again 135 trees in 1.2148 hectare protected forest area for construction of ROB at railway crossing 84B Chibila Pratapgarh at km 93 of Faizabad-Allahabad road and national highway no. 96 (330) in Pratapgarh district.	

2023-24	Proposal for permission to fell 0.724 hectare of Allahabad district and 60 obstructing trees and 0.201 hectare of protected forest land and 7 obstructing trees in Pratapgarh district, totaling 0.925 hectare of protected forest land and 67 trees for construction of 765 kV Varanasi-Kanpur (Part-1) transmission line.	
2023-24	Regarding permission for non-forestry use of 0.213935 hectare protected forest land and felling of 03 obstructing trees in construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed by Indian Oil Corporation Ltd. in Khasra No. 56, village Anehra, tehsil-Lalganj, district Pratapgarh, on the right side between km 12 to 13 of Lalganj-Kalakankar road (MJM-102) in Pratapgarh district.	
2023-24	Ghaziabad Development Authority has granted permission for non-forestry use of 0.385 hectare protected forest land and felling of 320 trees situated on it for construction of 6 lane elevated road in Hindon Cut Canal under Municipal Corporation area.	0.1754
2023-24	Regarding permission for non-forestry use of 0.0184 ha protected forest land and felling/transplant of 12 trees for the purpose of felling of 12 trees in Ghaziabad district.	
2023-24	Permission for non-forestry use of 0.04476 hectare protected forest land without felling of trees for construction of approach road to Indian Oil Corporation's retail outlet being developed on Khasra No. 374 and 375 of village Sharifabad on Garh-Syana Road (SH-65 Km 44 right lane) in Hapur district.	0.0200
2023-24	Improvement, upgradation and construction of Ganeshpur-Dehradun road (NH72A) in the state of Uttar Pradesh (Km 0.0 to Km 16.160) and Uttarakhand (km 16.160 to km 19.785) to 4 lane configuration.	
2023-24	Permission for non-forestry use of 0.50 hectare protected forest land and felling of 125 trees situated thereon for construction of approach road to new bridge near damaged bridge at Km 3(920) of Saharanpur-Chilkana (A.D.M.) and Eastern Yamuna Canal Chainage 46.250 in Janpar Saharanpur.	0.1314
2023-24	Proposal for permission to fell 0.24623 hectare protected forest land for non-forestry use and felling of 02 trees situated on it for access and exit route of proposed retail outlet of Bharat Petroleum Corporation Ltd. Meerut at Khasra No.-468/1 village Makhiyali Tehsil Sadar, District Muzaffarnagar on left side of Muzaffarnagar-Bhopa Road (SH-12) Km 82 Chainage 81.902 in Muzaffarnagar. (Online proposal- thcdhncdhvjimate dh 49848dh2020 )	
2023-24	Proposal for permission for non-forestry use of 0.1040522 hectare protected forest land and felling of 05 trees situated on it for access and exit route of the proposed retail outlet of M/s Bharat Petroleum Corporation Ltd. Meerut in Khasra No. 162 & 163, village Jatmujheda, tehsil and district-Muzaffarnagar, Panipat-Khatima road (Change 84.265 of M/s.Bhopa road Km. 85 in Muzaffarnagar.	0.0019
2023-24	(Online proposal- thcdhncdh.chchtvmbi dh 45040/2020)	
2023-24	Regarding permission for non-forestry use of 0.2165 hectare protected forest land and permission for tree felling without permission for access	

	and exit route of proposed retail outlet of M/s Hindustan Petroleum Corporation Ltd. Meerut in Khasra No.-467 village Makhiyali Tehsil-Sadar District-Muzaffarnagar on the left side of Muzaffarnagar-Bhopa Road (Panipat- Khatima Road) Km 81.776 to 81.811 in district Muzaffarnagar. (Online proposal- /63256/2020)	
2023-24	Powergrid Varanasi's Transmission System Ltd. Construction of 765 kV Double Circuit Vindhyachal Pulling Station Varanasi Transmission Line	0.0084
2023-24	Regarding permission for four lane widening from kilometer 82.650 to 188.700 of Raebareli- Allahabad section of National Highway No. 24B due to non-forestry use of 19.855 hectare protected forest land and felling of 1543 trees in Raebareli Forest Division, non-forestry use of 16.262 hectare protected forest land and felling of 1936 trees in Pratapgarh Forest Division and non-forestry use of 10.538 hectare protected forest land and felling of 856 trees in Allahabad, i.e. non-forestry use of 46.655 hectare protected forest land and felling of 4335 trees/plants in total. /26624/2017	0.0446
2023-24	Regarding permission for non-forestry use of 0.779 hectare protected forest affected by construction of 6 lane bridge at Phaphamau on river Ganga and felling of 59 obstructing trees. Proposal number- 26385/2017.	
2023-24	Regarding permission for non-forestry use and felling of 02 trees in Tehsil-Meja on the right side between Km 12-13 of Arazi number-3110/3 village-Kosda Kala (Manda-Korav Road) SH- 102 proposed by Hindustan Petroleum Corporation Ltd. in District-Allahabad. 23778/2017	
2023-24	Regarding permission for non-forestry use in plot no. 259 village- Surwal Chandel, tehsil- Bara district- Prayagraj on the left side of Prayagraj- Rewa Road (NH-30) km no. 41-42 (chainage no. 41.324) by Hindustan Petroleum Corporation Limited in district- Prayagraj. 43429dh2019	
2023-24	Proposal for felling of 0.192 hectare protected forest land and 26 trees in Pratapgarh district for construction of 765 kV Sasaram-Fatehpur (Part-2) Package-A-5 transmission line	0.0818
2023-24	Proposal for permission for non-forestry use and felling of 170 obstructing trees and again 135 trees in 1.2148 hectare protected forest area for construction of ROB at railway crossing 84B Chilibila Pratapgarh at km 93 of Faizabad-Allahabad road and national highway no. 96 (330) in Pratapgarh district.	
2023-24	Proposal for permission to fell 0.724 hectare of Allahabad district and 60 obstructing trees and 0.201 hectare of protected forest land and 7 obstructing trees in Pratapgarh district, totaling 0.925 hectare of protected forest land and 67 trees for construction of 765 kV Varanasi-Kanpur (Part-1) transmission line.	
2023-24	Regarding permission for non-forestry use of 0.213935 hectare protected forest land and felling of 03 obstructing trees in construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed by Indian Oil Corporation Ltd. in Khasra No. 56, village Anehra, tehsil-Lalganj, district Pratapgarh, on the right side between km 12 to 13 of Lalganj-Kalakankar road (MJM-102) in Pratapgarh district.	

2023-24	Regarding permission for non-forestry use of 0.24668 hectare protected forest land without felling of trees in the construction of entry-exit connecting road for setting up of new retail outlet petrol/diesel pump proposed in plot no. 193 and 194 village Behramai, tehsil-Kunda, district-Pratapgarh on the left side between km no. 144 (chainage no. 143.300) of Raebareli- Pratapgarh-Prayagraj road NH-24B (new name NH-30) by Bharat Petroleum Corp., Chandauli
2023-24	Regarding permission for non-forestry use of 0.051668 hectare protected forest land affected by land for construction of entry-exit connecting road for establishment of new retail outlet petrol/diesel pump proposed by Bharat Petroleum Corp., Varanasi in Pratapgarh-Patti Road (MDR-98E) on left side of Km. No. 9, (Chainage 400-600) in Plot No. 99 Mi, Village Birmau Vishnudutt, Tehsil-Patti, District-Pratapgarh in Pratapgarh district.
2023-24	Regarding permission for non-forestry use without felling of trees from 0.056242 hectare protected forest land affected in construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed by Indian Oil Corporation Ltd. at Khasra No. 1325/2 & 1325/3, village Ranjitpur Chilbila, Tehsil-Sadar, District Pratapgarh, on the right side of Km. Chainage No. 51.171 of NH-330 (old NH-96) Pratapgarh-Sultanpur road in district Pratapgarh.
2023-24	Regarding permission for non-forestry use without felling of trees from 0.082772 hectare protected forest land affected in construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed by Hindustan Petroleum Corporation Ltd., Kanpur at Khata No. 1406, Village Narai, Tehsil-Kunda, District Pratapgarh, on the right side between Km. 19-20 of Lalganj-Kalakankar Road (Main District Road No. 102) in Pratapgarh district.
2023-24	Regarding permission for non-forestry use of 0.052964 hectare protected forest land without felling of trees in the construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed by SSR Oil Ltd. at plot no. 409, village Salhepur, tehsil-Kunda, district Pratapgarh, on the right side between km 18-19 of Lalganj-Kalakankar road (main district road no. 102) in Pratapgarh district.
2023-24	Regarding permission for non-forestry use of 0.23191 hectare protected forest land without felling of trees in the construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed by Hindustan Petroleum Corporation Ltd., Kanpur at Km 180-181 (chainage-180.742) on right side of Raebareli-Pratapgarh-Jaunpur road NH-231 (new NH-31) in Pratapgarh district, Khasra No. 715/1/1 in village Banbir Kachh, Tehsil-Pratapgarh, District Pratapgarh.
2023-24	Regarding permission for non-forestry use without felling of trees from 0.192641 hectare protected forest land affected in construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed by Indian Oil Corporation Ltd. at Km 41 right side of Pratapgarh-Patti-Dhakwa (Mu0JM-98E) road in Plot No. 216K and 216K, Village Daudpur, Tehsil-Patti, District Pratapgarh in Pratapgarh district.
2023-24	Regarding permission for non-forestry use of 0.216925 hectare protected forest land without felling of trees in the construction of traffic route for

	establishment of new retail outlet petrol/diesel pump of Indian Oil Corporation Ltd. at Km. 33 (between chainage no. 200-300) of Lalganj-Kalakankar (M.J.M.-102) road in Khasra no. 262 B, village Enethu, tehsil-Kunda, district Pratapgarh, under district Pratapgarh.	
2023-24	Regarding permission for non-forestry use without tree felling of 0.027398 hectare protected forest land affected in construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed in Khasra no. 374, village Shivgarh, tehsil-Raniganj, district Pratapgarh, on the right side between km 217 (chainage no. 216.270) of Rae Bareli-Pratapgarh road NH 231 (new NH 31) by Indian Oil Corporation Ltd. Prayagraj in district Pratapgarh.	
2023-24	Regarding permission for non-forestry use without felling of trees from 0.124936 hectare protected forest land affected in construction of traffic route for establishment of new retail outlet petrol/diesel pump by Indian Oil Corporation Ltd. at Khata No. 341, village Raipur Tiyai, Tehsil-Lalganj, District Pratapgarh, on the right side of Km 151 (Chainage No. 150.274) of Raebareli-Pratapgarh road NH-231 (new name NH-31) in Pratapgarh district.	
2023-24	Regarding permission for non-forestry use of 0.821468 hectare protected forest land without felling of trees in the construction of traffic route for establishment of new retail outlet petrol/diesel pump proposed by Indian Oil Corporation Ltd., Prayagraj at Khasra No.-02, village Karishta, Tehsil-Patti, District Pratapgarh on the left side of Km-59 (Chainage-58.793) of Faizabad Road NH-330 (old NH-96) in Pratapgarh district.	
2023-24	Regarding permission for non-forestry use of 0.054608 hectare protected forest land without felling of trees in the construction of entry-exit connecting road for establishment of new retail outlet petrol/diesel pump proposed by Bharat Petroleum Corp., Varanasi in village Birmau Madho, Tehsil-Patti, District-Pratapgarh, on the left side of Km. No. 9 (Chainage 400-600) of Pratapgarh-Patti Road (MDR-98E) in district Pratapgarh.	
2023-24	LILO of 400 KV double circuit Ballia-Lucknow power transmission line at Sohawal and 28 obstructing trees	
2023-24	Establishment of Petrol Pump of Indian Oil Corporation Ltd. at Village-Safdarbhari Tehsil- Milkipur on Km. 91 (Chainage 90.712 LHS) of Raebareli-Faizabad Road NH-330	
2023-24	Permission for felling of 201 non-forestry and obstructing trees from 0.84 hectare protected forest land for establishment of toll plaza from Km 12.600 to Km 12.950 in Faizabad-Illabad NH-330 (old UNH-96) in district Faizabad	0.0427
2023-24	Regarding in-principle approval for non-forestry use of 0.075028 hectare protected forest land and felling of 02 obstructing trees in the approach road to BPCL petrol pump in village Roshannagar, tehsil Sadar, district Ayodhya, on the right side of km 139 (chainage no. 138,785) of Bahraich-Ayodhya (Faizabad)-Azamgarh Road SH-30 in district Ayodhya.	
2023-24	Regarding permission for felling of trees without affecting 0.84 hectare of reserved forest land in the construction of proposed bridge and approach road of 3 x 18 meter span on Betwa drain between Kotiya, Bakchuna to	

	Saidpur under Block-Aminaganj by CD-2 PWD Ayodhya in District Ayodhya.	
2023-24	Regarding permission for non-forestry use and felling of 03 obstructing trees of 0.053659 hectare protected forest land affected in the traffic from the proposed petrol pump site to the main road in Khasra No. 788, Village-Khajurhat, Tehsil-Bikapur, District-Ayodhya, on the right track between Km. No. 118 (Chainage No.-117.512) of Sultanpur-Ayodhya Road, (NH-330) by Bharat Petroleum Corporation Ltd. in District-Ayodhya	
2023-24	Regarding permission for non-forestry use of 0.075028 hectare protected forest land and felling of 01 tree for construction of retail outlet on the right side in the middle of Haidergarh- Ramsanehi Ghat road under Barabanki-Haidergarh-Bachhrawan road (SH-13) km 136-137 (chainage 136.400) Barabanki in plot number-76 of village- Jalapur, tehsil-Haidergarh, district- Barabanki, proposed by Hindustan Petroleum Corporation Ltd.	
2023-24	Regarding permission for non-forestry use of 0.152042 hectare protected forest land affected by construction of retail outlet on the right side between Km 39-40 (Chainage- 39.890) of Lucknow-Faizabad road NH-28 (new NH-27) in Gaata No. 1638 and 1640 of village-Dadra, Tehsil-Nawabganj, District-Barabanki, proposed by Indian Oil Corporation Ltd., Lucknow, and felling of 27 plants/trees located therein.	0.0242
2023-24	Regarding permission for non-forestry use without felling of trees in 0.200409 hectare protected forest land affected by Hindustan Petroleum Corporation Ltd. in plot number-309m of village- Gosupur tehsil-Haidergarh district-Barabanki on the left side (Sultanpur-Lucknow right side) in the middle of km 60 (chainage-59.025) of Lucknow-Sultanpur road NH-56 (new NH-731).	
2023-24	Regarding permission for non-forestry use of 0.992 hectare protected forest land and felling of 456 obstructing trees/plants in the interchange construction work on both tracks from Km 141.00 to 142.00 (Chainage-36.859) of Haidergarh-Ramsanehi Ghat road by Expressways Industrial Development Authority (UPEIDA), Lucknow, under Barabanki district.	
2023-24	Regarding permission for non-forestry use without felling of trees in 0.20731 hectare protected forest land affected by traffic from the proposed retail outlet in Gata No. 261 M of village Mohammadpur Kirat, Tehsil Ramsanehi Ghat, District Barabanki on the right side of Km 60.00 (Chainage 59.591) of Lucknow- Faizabad road NH-28 (new NH-27) by Hindustan Petroleum Corporation Ltd. to the main road.	
2023-24	Regarding permission for non-forestry use of tree felling without using 1.1676 hectare reserved forest land (Tikariya and Jamuwasi forest blocks) for road construction between Kursi Road to Faizabad Road km 79.516 to 94.457 of NH-28 Lucknow Outer Ring Road in Barabanki district.	
2023-24	Regarding permission for non-forestry use without tree felling in 0.15273 hectare protected forest land affected by M/s Indian Oil Corporation Ltd. Lucknow, in construction of approach road for new retail outlet proposed in plot no. 226 and 227 of village-Udhauli, tehsil- Nawabganj, Barabanki,	

	on the left side in the middle of km 50 (chainage number-49.640) of Lucknow-Faizabad road NH-28 (new NH-27), in district Barabanki.	
2023-24	Proposal for non-forestry use of 0.048489 hectare protected forest land without felling of trees for construction of approach road to retail outlet in plot no. 2380, 2377, 2378 and 2379 situated under village Kathora, Jagdishpur on the right side of km 75 (chainage no. 74.970) of Sultanpur-Lucknow NH number- 731 (old NH-56) by Bharat Petroleum Corporation Limited, Gorakhpur Regional Office	
2023-24	Proposal by Hindustan Petroleum Corporation Limited Kanpur for non-forestry use of 0.151906 hectare protected forest land without felling of trees affected in the traffic of retail outlet (petrol/diesel pump) at Gata No. 420 situated under village Khoudia, Mukhana at Km. 114 of Lucknow-Sultanpur NH number- 731 (Mukhana-Sultanpur road) road no.	0.0017
2023-24	Proposal for non-forestry use of 0.2213 hectare protected forest land without felling of trees in the affected area on the approach road to the proposed retail outlet (petrol/diesel pump) in plot no. 107, 110 and 111 situated in village Sembhui, Gauriganj on the right side between km 107 to 112 on Sultanpur-Raebareli NH number- 128 road in Amethi district by Hindustan Petroleum Corporation Limited Kanpur.	
2023-24	Proposal for non-forestry use of 0.2409 hectare protected forest land without felling trees in the traffic route for setting up of proposed retail outlet (petrol/diesel pump) at plot no. 53 and 54 of village-Bechugarh, tehsil-Musafirkhana, district-Amethi on the left side of km 132 (chainage no.-131.081) of Sultanpur-Lucknow national highway no. 731 (old no.-56) by Hindustan Petroleum Corporation Ltd. in district-Amethi.	
2023-24	Establishment of retail outlet petrol pump by Bharat Petroleum in the middle right side of Farenda Jarwal Road (Village 1) Km. 232 (Chainage No. 231-200) in Village-Alinagar, Kaiserganj, Bahraich	0.0399
2023-24	Establishment of retail outlet petrol pump by IOC at Km. 14 (Chainage No. 13.500) on right side of Bahraich-Faizabad-Azamgarh Road (Vol.30), Gata No. 1387 & 1388, Village- Machhiyahi, Bahraich	
2023-24	Regarding permission for non-forestry use of 0.149003 hectare protected forest land and felling of 03 obstructing trees for the approach road to retail outlet petrol pump by Bharat Petroleum Corporation Ltd. in Badaun tehsil and district, on Pilibhit / Bareilly / Badaun-Ujhani / Mathura / Bharatpur road (SH-33) km 108 chainage 107.111 village Jajpura, right side of Khasra No. 37.	0.0378
2023-24	Regarding permission for non-forestry use and without felling of trees on 0.21506 hectare protected forest land for connection to retail outlet/petrol pump by Bharat Petroleum Corporation Ltd. on the right side of Moradabad-Farrukhabad road (SH-43 Km 97 Chainage 96.706-96.741 village Dahemi, Khasra No.- 239 Tehsil Sadar District Badaun) in Badaun district.	
2023-24	Regarding permission for non-forestry use of 0.16466 hectare protected forest land without tree felling for the approach road to Bharat Petroleum Corporation Ltd. retail/outlet petrol pump in Land Gata No. 526 of	

	village Khairpur Khairati, Tehsil Sahaswan, District Badaun, on the left side of Meerut/Gunnaur-Sahsuan/Badaun Road (SH-18) in Badaun district.	
2023-24	Regarding permission for non-forestry use of 0.134925 hectare protected forest land without tree felling for the approach road to Bharat Petroleum Corporation Ltd. retail/outlet petrol pump in land plot no. 291 of village Sharki, on the right side of Kadar Chowk-Gangapur-Kadar Ganj road km 05 chainage 4.347 in Badaun district, tehsil and district Badaun.	
2023-24	Regarding permission for non-forestry use without felling of trees on 0.0526482 hectare protected forest land for the approach road to the retail/outlet petrol pump of Hindustan Petroleum Corporation Ltd. being set up in Khasra No. 160, village Mustafapur Tappa Ahmednagar Tehsil Vilsa, District Badaun, on the right side of Delhi-Badaun Road SH 18 Km. Chainage 200.727 in Badaun district.	
2023-24	Regarding permission for non-forestry use of 0.08956 hectare protected forest land and without felling of trees, for connection to retail outlet/petrol pump by Indian Oil Corporation Ltd., Moradabad, in district Badaun, between Km 89 chainage 88.0378 to 88.0738 on the right side of Moradabad-Farrukhabad road (SH-43). Village Vankota, Bajirganj Tehsil Bisauli, District Badaun.	
2023-24	Badayu-Dataganj road (Dkt. 74) km in Badayu district. In relation to non-forestry use of 0.1317287 hectares of protected forest land and permission for felling of trees without permission, for the connection of retail outlet/petrol pump by Hindustan Petroleum Corporation Limited, Agra, in Chainage 3.686 Khasra No. 343 village, Atapur tehsil and district Badau, of 4th village.	
2023-24	Regarding permission for non-forestry use and without felling of trees on 0.1013395 hectare protected forest land for connection to retail outlet/petrol pump by Bharat Petroleum Corporation Limited, Bareilly, on the left side of chainage 80.829 of Km 81 of Moradabad- Farrukhabad road (SH-43), village Bajirganj, Tehsil Bisauli, District Badaun, District Badaun.	
2023-24	Construction of connecting road to petrol pump of Hindustan Petroleum Corporation Ltd. in plot number 885 and 886 of village Guteti on right track between km 20 chainage 19.59 to 19.620 of Shahjahanpur-Jalalabad Dhai Ghat road.	0.0290
2023-24	Construction of connecting road to petrol pump of Hindustan Petroleum Corporation Ltd. in village Bhanderi, between km 488 chainage 487.475 to 487.515, right track Khasra number- 281, 288, 289 of Shahjahanpur-Jalalabad (SH-29) road.	
2023-24	Construction of connecting road to petrol pump of Hindustan Petroleum Corporation Ltd. in Khasra 107/2 of village Kola on left track between km 02 chainage 1.850 to 1.880 of Shahjahanpur-Jalalabad Dhai Ghat Road (Kola Mod-Mirzapur Kalan Road) ODR	
2023-24	Construction of connecting road to Petrol Pump of Indian Oil Corporation Ltd. in Khasra 2453, 2953, 2954 of village Prithvipur Dhai on the right side of middle track of km 15 chainage	

	14.409 to 14.534 of Shahjahanpur-Jalalabad Dhai Ghat (Jarianpur-Shamshabad Road)	
2023-24	Construction of connecting road to petrol pump of Indian Oil Corporation Ltd. in Gata No. 39, 40 of village Ladhauli on left side of Puwaiyan-Shahjahanpur road NH 731 km 86 chainage 85.665 in Shahjahanpur district	
2023-24	Hasanpur-Gajraula SH 51 km 127 and 128 establishment of retail outlets	0.0011
2023-24	Establishment of retail outlet in village Nizampur Sharqi on the right side of Badaun Bijnor Road SH 51 km 113.100	
2023-24	Installation of retail outlet at Amroha-Kailsa road km 0 5 chainage 4.154	
2023-24	Establishment of retail outlet by M/s Essar Oil Ltd. at National Highway 24 Village Narangpur Khasra No. 41	
2023-24	Construction of Entry & Exit for BPCL Retail outlet Protected land is required to be diverted (FCA 1980 for Non forestry purpose) Site Situated at Village Kuakhera Taluka (TEHSIL) Bilaspur Khasra	0.8316
2023-24	Construction of Entry & Exit for IOCL Petrol/Diesel Pump ( Retail outlet) Protected land is required to be diverted (FCA 1980 for Non forestry purpose) Along Rampur – Rudrapur New NH-09 (Old NH-87)	
2023-24	Construction of Entry &Exit for New Iocl Retail Outlet and protected land is required to be diverted (FCA Act 1980 for Non forestry purpose) Along Rampur –Kemri (District O.D.R. N0- 20) Road km.4 Chainage 3.808 (LHS) Site Situated at Village Bhamravva Gata No.31 Tehsil Sadar District Rampur (U.P.).	
2023-24	Construction of Entry & Exit for HPCL Retail outlet Protected land is required to be diverted (FCA 1980 for Non forestry purpose) Along Patwai-Milak (Others Districts Road -3 ) Road km. Chainage 13.213 to 13.233 (LHS) Site Situated at Village Milak Nasirabad Khasra -96 Tehsil Milak District Rampur (U.P.)	
2023-24	Construction of Entry & Exit for BPCL Retail outlet Protected land is required to be diverted (FCA 1980 for Non forestry purpose) Along Shahbad-Dhakia (Others District Road ) km.Chainage 6.263 (RHS) Site Situated at Village -Chatarpur Gata No.103 Tehsil Shahbad District Rampur (U.P.).	
2023-24	Construction of Entry & Exit for BPCL Retail outlet( Protected land is required to be diverted (FCA 1980 for Non forestry purpose) Along Bilaspur- Milak-Kemri (M.D.R.) Road km.Chainage 21.618 (LHS) Site Situated at Village Sihari Khasra No.378 & 379 Tehsil Milak District Rampur (U.P.).	
2023-24	Construction of Entry & Exit for BPCL Retail outlet Protected land is required to be diverted (FCA 1980 for Non forestry purpose) Along Shahbad-Rampur-Bazpur-Swar (SH-144 ) Road Km. Chainage 58.248	

	(LHS) Site Situated at Village -Rustam Nagar Near Chhaparra Khasra No.259 Tehsil Swar District Rampur
2023-24	construction of Entry & Exit for BPCL Retail outlet Protected land is required to be diverted (FCA 1980 for Non forestry purpose) Along Shahbad-Dhakia Asafpur (O.D.R.-2 ) Road Km. Chainage 13.296 (RHS) Site Situated at Village -Dhakia Gata No. 689 Tehsil Shahbad District Rampur (U.P.).
2023-24	Construction of Entry & Exit for HPCL Retail outlet Protected land is required to be diverted (FCA 1980 for Non forestry purpose) Along Rampur-Kemri Road (O.D.R.) km. Chainage 12.950 (RHS) Site Situated at Village Simaria Gata No. -580 & 582 Tehsil Milak District Rampur(U.P.)
2023-24	Forest land proposed to be diverted for approach access to IOCL retail outlet on Bilaspur- Milakkhanam-Swar road(MDR) KM23 Chainage 22.244,LHS, Vill. Imarta Rai Khasra no. 93 Min. Teh. Swar Distt. Rampur
2023-24	Regarding permission for non-forestry use of 0.051668 hectare protected forest land and felling of 10 trees situated on it for construction work of approach road to new retail outlet by M/s Bharat Petroleum Corp. Ltd. in Khasra No. 66/719, village Bhamarua, Tehsil Sadar, District Rampur, on the right side of Rampur-Kemri Road (ODR-20) Km 3.355 to 3.385 in District Rampur.
2023-24	Regarding permission for non-forestry use and without tree felling of 0.0591 hectare protected forest land affecting the approach road of retail outlet (petrol/diesel pump) proposed by M/s Indian Oil Corp. Ltd., Bareilly on the left side of Km. chainage 0.907, Khasra / Gaata No. 231 of village Bichpuri Shukla of Shahabad tehsil of Rampur district.
2023-24	Regarding permission for non-forestry use and without felling of trees on 0.1837 hectare protected forest land affecting the approach road of the retail outlet (petrol/diesel pump) proposed by M/s Indian Oil Corp. Ltd., Bareilly, on the right side of Gadarpur-Milk Khanam (Pipli-Khoud) road, km chainage 4.865, Khasra / Gaata No. 108 of village Budhanpur, Tehsil Swar, district Rampur.
2023-24	Regarding permission for non-forestry use and without felling of trees in 0.09 hectare protected forest land affected in the approach road of the retail outlet (petrol/diesel pump) proposed by M/s Hindustan Petroleum Corporation Ltd., Meerut, on the right side of Manpur-Dadhiyal Road (ODR-10) Km. chainage 39.858, Khasra / Gaata No. 619 of Village Dadhiyal Ehtmal, Tehsil Tanda, District Rampur.
2023-24	Regarding permission for non-forestry use of 0.0328 hectare protected forest land affected by Khasra / Gaata No. 101/2 of village Rasoolpur Naugaza of Tehsil Swar of district Rampur, on the right side of Bilaspur-Milk Khanam-Swar Road (MDR) Km. Chainage 25.046, in the approach road of the retail outlet proposed by M/s Bharat Petroleum Corp. Ltd. Bareilly, without felling trees.
2023-24	Regarding permission for non-forestry use of 0.04278 hectare protected forest land and felling of 01 tree on the approach road of the retail outlet (petrol/diesel pump) proposed by M/s Bharat Petroleum Corp. Ltd.,

	Bareilly, on the left side of Bilaspur-Milk Road (MDR-33) Km. chainage 0.609, of village Bilaspur Khas, Tehsil Bilaspur, District Rampur.	
2023-24	BPCL Retail Outlet on Rampur-Bareilly Road, NH-24 (New NH-530), in Km No. 196, (Ch. No. 195.950, RHS), at Khasra No. 445, Village-Meghanagla Kadeem, Tehsil-Milak, District- Rampur	
2023-24	Construction OF HPCL Meerut Proposed MS/HSD Petrol/Diesel pump (Retail Outlet) Protected Land is required to be diverted (FCA 1980 For Non forestry purposed) Site Situated Village Badli Khasra No- 569 Along Moradabad-Tanda-Darhyal ( M.D.R.) Road Km. Ch. 25.700 (RHS) Teh. Tandda district Rampur.	
2023-24	Construction OF M/S BPCL Ltd Bareilly Protected Land is required to be diverted (FCA 1980 For Non forestry Purposed ) MS/HSD (Retail Outlet) Site situated at Village Tanda khas Khasra/Gata No-920 On Khod-Tanda Road (O.D.R)Km. Chainage 14.300 (LHS) Tehsil Tanda District Rampur.	
2023-24	Establishment of Petrol / Diesel Pump in Village Bhadarwara, Tehsil Mauranipur on the left track of Jhansi-Khajuraho via Mauranipur NH-76 between Km. No. 71-72 (New NH-39 Km. 68, Chainage No. 67.393)	2.0965
2023-24	Construction of 132 KV Hansari-Lalitpur second circuit transmission line of Dhukunwa Hydroelectric Project Lilo line	
2023-24	Four lane construction/widening of Jhansi-Khajuraho via Mauranipur National Highway No. 75/76 New Route No. 39	
2023-24	Additional proposal for construction and plantation of 4912 brickguards under CAMPA CA scheme in CAMPA's annual operational plan 2023-24 on the said route from the amount deposited under the upgradation of Highway No. 42 (Hamirpur-Gursarai-Jhansi)	
2023-24	18" diameter Bina-Panki (Kanpur) Multipurpose Petroleum Pipeline Project by Bharat Petroleum Corporation Ltd.	0.0624
2023-24	Permission for non-forestry work without felling of trees in the 145.455 hectare reserved forest land proposed for rock phosphate exploration work in Tori and Pisanari villages of Madavara tehsil of Lalitpur district.	
2023-24	Bandai Dam Project in Lalitpur District	
2023-24	Four lane widening work of National Highway No. 25 Shivpuri Bhognipur from Km. No. 173.600 to 245	1.2067
2023-24	Four lane widening work of Kalpi Hamirpur road	
2023-24	Four lane widening work of Kalpi Hamirpur road	0.0170
2023-24	For two lane widening and upgradation from Km 85.700 to Km 232.00 of Aligarh-Moradabad section (NH-93)	
2023-24	Ghazipur-Ballia railway route doubling project	
2023-24	Construction of approach road for proposed retail outlet in plot number-1419 of village- Lodhwara tehsil Karvi by IOCL on left track between km 04 (chainage 3.941-3.976) of KPR road in district-Chitrakoot	

2023-24	Construction of connecting road for proposed retail outlet in plot no. 130m of village Bhanga tehsil-Karvi on right track between km 272 (chainage 271-236) on Banda-Prayagraj NH-35 in district-Chitrakoot	
2023-24	Construction of approach road for proposed retail outlet in plot no. 1374, 1376, 1378A of Lodhwara tehsil Karvi by BPCL on left track between km 04 (chainage 3.702-3.742) of KPR road in district-Chitrakoot	
2023-24	Permission for non-forestry work in 19.80775 hectare protected forest land affected by road widening from Panipath to Khatima road NH 709 AD in Shamli district by National Highways Authority of India	
2023-24	Proposal for transfer of 21.4252 hectare protected forest land of Hapur district and 0.1948 hectare protected forest land in Meerut district in the widening of Garh-Meerut road in Hapur and Meerut districts by National Highways Authority of India.	
2023-24	Proposal for non-forestry use of 13.8864 hectares of protected forest land affected in Ambedkar Nagar district, 69.1465 hectares of protected forest land affected in Ayodhya district and 30.6584 hectares of protected forest land affected in Barabanki district, i.e. a total of 113.6904 hectares of protected forest land, in the doubling of Akbarpur-Sohawal-Barabanki railway line by Northern Railway.	
2023-24	Permission for non-forestry work by Indian Oil Corporation Limited on protected forest land affected by traffic from the proposed petrol pump site to the main road in Khasra No. 653, Tehsil-Banda, District-Banda (Uttar Pradesh) on the left side of the road at Km. chainage 309.550 of Bahraich-Banda Road (SH-13E).	0.0170
2023-24	Permission for non-forestry work by Indian Oil Corporation Limited on the right side of Baberu- Kamasin-Rajapur Road, (SH-92) at Km. No. 2, (Chainage No. 1.470 to 1.500), on protected forest land affected by traffic from the proposed petrol pump site to the main road, in Gaata No. 708, Village-Palhari, Tehsil-Banda, District-Banda (Uttar Pradesh).	
2023-24	Proposal number for permission of non-forestry work on protected forest land affected by traffic from the proposed petrol pump site to the main road at Khasra number-291, village- Mirgahni, tehsil-Banda, district-Banda (Uttar Pradesh) on the right side between km no.-04, (chainage number-3.153 to 3.188) of Baberu-Tindwari-Sumerpur road, (SH number-134) by Bharat Petroleum Corporation Ltd.- thcdhncdh.chchtvambi/48710/2020	
2023-24	Proposal number- thcdhncdh.chchtvambi/46458/2020 for permission of non-forestry work on protected forest land affected by traffic from the proposed petrol pump site to the main road in Khasra number-1208 of village-Mataundh Rural, village-Mataundh Rural, Tehsil-Banda, District-Banda (Uttar Pradesh) on the right side between km no. 16 (chainage no.-15.075) of Jhansi-Banda Road, NH-35 (old NH-76) by Hindustan Petroleum Corporation Limited.	
2023-24	Proposal number- thcdhncdh.chchtvambi/29545/2020 for permission of non-forestry work on protected forest land affected by traffic from the proposed petrol pump site to the main road at Khasra number-190, village-Bargahani, tehsil-Banda, district-Banda (Uttar Pradesh) on the	

	left side between km no. 278 to 279 of Fatehpur-Banda Road, NH number-335 (old NH-232) (chainage number-278.408).	
2023-24	Proposal number- thcdhncdh.chchtvambi/49428/2020 for permission of non-forestry work on protected forest land affected by traffic from the proposed petrol pump site to the main road in Khasra number-40 and 41, village-Padmai, tehsil-Naraini, district-Banda (Uttar Pradesh), on the right side between km stone no. 81 to 84 of Atarra-Naraini road, (SH number-71) by Indian Oil Corporation Ltd.	
2023-24	Construction of 765 kV Gwalior-Satna transmission line	0.0050
2023-24	District-Mahoba, proposed HPCL Mahoba-Banda road, new NH-34, Km 175 to 176, outside Mouchipura, plot no.-605	
2023-24	Permission for non-forestry work on 0.069778 hectare protected forest land affected by construction of access road of fuel station in plot no. 354 of village Tiloiya Khurd on Hardoi- Lucknow road (highway no. 25) km-223 (chainage 222.2695) by My On Eco Energy Pvt. Ltd.	0.0237
2023-24	Permission for non-forestry use of 0.051668 hectare protected forest land affected by construction of approach road to petrol pump in village Nayagaon Habibpur situated on the right side of Hardoi-Pihani Road (MDR No. 43) between Km 04-05, without felling of trees by Hindustan Petroleum Car Ltd.	
2023-24	Construction Block-1: Permission for non-forestry use of 0.126 hectare protected forest land and felling of 09 obstructive trees for the construction work of proposed culvert between Hardoi- Sandi Road Km 15 to 16 (Chainage 15.361 to 15.481) by PWD Hardoi.	
2023-24	Permission for non-forestry use of 0.053918 hectare protected forest land affected by construction of approach road of petrol pump in village Sikanderpur situated on the left side of Itauli-Gopamau Road (ODR) Km 05 (Chainage-4.648 to 4.678) by Hindustan Petroleum Car Ltd., without felling of trees.	
2023-24	Permission for non-forestry use and felling of 02 obstructing trees/plants on 0.052158 hectare protected forest land affected by construction of approach road for petrol pump in village Shahabad Chakkat, inside Municipal Corporation Tehsil-Shahabad, situated on the left side of Shahjahanpur-Hardoi Road (Paliya-Lucknow National Highway No. 25) between Km 122-123 by Indian Oil Car Ltd.	
2023-24	Permission for non-forestry use and felling of 08 obstructing trees on 0.059068 hectare protected forest land affected by construction of approach road for petrol pump in village Karim Nagar Tehsil Shahabad situated between Hardoi-Pihani-Chapartala Road (MDR-43) Km 23 (Chainage No. 22.198 to 22.233) by Indian Oil Corporation Ltd.	
2023-24	Permission for non-forestry use and felling of 22 obstructing trees on 0.213982 hectare protected forest land affected by construction of approach road of petrol pump in village Sunni (Balamau) tehsil-Sandila situated on the right side of Palia-Lucknow road (Highway No. 25) between Km 187 (Chainage No. 186.050 to 186.090) by Bharat Petroleum Corp. Ltd.	

2023-24	Permission for non-forestry use and felling of 04 obstructing trees on 0.202689 hectare protected forest land affected by construction of approach road of petrol pump in village Tyori Pargana, Tehsil-Sandila, situated on the right side of Palia-Lucknow Road (Highway No. 25) Km 193 (Chainage No. 192.716 to 192.751) by Bharat Petroleum Corp. Ltd.	
2023-24	permission for non-forestry use and felling of 01 obstructing tree on 0.212147 hectare protected forest land affected by construction of approach road of petrol pump in village Raiso (Jarha) Pargana and Tehsil- Sandila situated on the right side of Palia-Lucknow Road (Highway No. 25) Km 206 (Chainage No. 205.138 to 205.173) by Bharat Petroleum Corp. Ltd.	
2023-24	Regarding permission for non-forestry use without felling of trees in protected forest land covering a total distance of 48.00 Km and 1.44 hectare by Bharat Sanchar Nigam Ltd., Lucknow, from Km 157.00 (Lalganj Chauraha) to Km 198.00 (Uchahar Tiraha) on State Highway No. 38 in Rae Bareli district and from Km 116.60 (Uchahar Tiraha) to Km 119.70 (NTPC Tiraha) on NH No. 24B.	0.0306
2023-24	Regarding permission for non-forestry use of 0.29632 hectare protected forest land and felling of 37 obstructing plants and 01 tree and trimming of branches of 02 trees in District-Fatehpur for construction of 400 kVDC Uchchahar-Fatehpur transmission line and non-forestry use of 0.1147 hectare protected forest land and felling of 13 obstructing trees in District-Raebareli, i.e. non-forestry use of a total of 0.41102 hectare protected forest land and felling of 37 obstructing plants and 14 trees and trimming of branches of 02 trees.	
2023-24	Gail India Ltd. Gas Pipeline from Noida Dibiyapur to Sachedi	0.1275
2023-24	For the construction of Dedicated Freight Corridor	
2023-24	Construction of 400 kV double circuit Lucknow-Kanpur (BHA-2 transmission line)	
2023-24	Establishment of retail outlet (petrol pump) by Hindustan Petroleum Corporation Ltd. at Gata No. 198, Village-Udaipur, Tehsil-Bhognipur Road NH-27 (old NH-25)	
2023-24	Establishment of retail outlet (petrol pump) by Hindustan Petroleum Corporation Ltd. at km 1548 (chainage number 1547.395) of Gata number 285, Village-Udaipur, Tehsil-Bhognipur road NH-27 (old NH-25)	
2023-24	Hindustan Petroleum Corporation Ltd., Gata No. 533 M.G.-Jallapur, Tehsil-Sikandra (Sikandra Bhognipur Road, currently State Highway No. 114 Bhognipur-Jhijhank-Vishdhan-Bilhaur Road, Km. No. 409 (between chainage number 409.709 to 409.749) for setting up retail outlet (petrol pump) on the right side	
2023-24	Selection of land of Gansara Forest Block for construction of Tundla-Gauraya pipeline by Indian Oil Corporation Limited and compensatory afforestation of Kanpur city, Kanpur Dehat, Auriya and Etawah.	0.9979
2023-24	Km of National Highway No.2	

2023-24	Selection of land for compensatory plantation in Etawah Forest Division in lieu of affected forest land in Unnao Forest Division in the widening of Unnao Rae Bareilly road in Unnao district	
2023-24	Permission for felling of 197 trees situated on 2.2855 hectare protected forest land affected in Kanpur district, Kanpur Rural district, Auraiya/Etawah district and Fatehpur district for construction of 765 kV single circuit Fatehpur-Agra electricity transmission line (Package G-3 Part-1) by Power Grid Corporation of India Limited	0.2303
2023-24	Regarding permission for felling of 22.9393 hectares of reserved forest land and 4.8059 hectares of protected forest land affected in Auraiya Forest Division in the construction of Bundelkhand Expressway by UPDA.	
2023-24	Regarding felling of 11 trees affected by diversion of 400 kV Obara-Panki transmission line under construction in Mirzapur district and permission for non-forestry use of 0.1597 hectare protected forest land.	0.0007
2023-24	Permission to Executive Engineer, Electricity Transmission Section, UP Power Transmission Corporation Limited, 220 kV Sub Station, Robertsganj, Sonbhadra, for non-forestry use of 13.38 hectare reserved forest land and felling of 271 obstructing trees for construction of 132 kV electricity transmission line from Rihand Power Station, Pipri Grid to Renukoot Railway Traction, Renukoot, under Pipri Range of Renukoot Forest Division.	0.0639
2023-24	Regarding permission for non-forestry use and felling of 337 obstructing trees of 10.5063 hectare reserved forest land falling in the widening/strengthening of two lanes to four lanes from chainage number-166.130 to 184.417 (from Audi turn to Shaktinagar) of Varanasi-Shaktinagar Road (SH 5A) under Renukoot Forest Division of District-Sonbhadra.	
2023-24	Permission for non-forestry use of 3.6207 hectares of reserved forest land and felling of 255 obstructing trees for expansion of Myorpur airstrip under Renukoot forest division of Sonbhadra district.	
2023-24	Transfer of 0.6207038 hectare forest land for construction of terminal building of airstrip in village Myorpur under Myorpur range of Renukoot forest division of district Sonbhadra	
2023-24	Varanasi-Shaktinagar Road Two lane to Four lane road construction from Chainage No. 166.13 to 184.417	0.2533
2023-24	Rampur-Soma link road	
2023-24	Mahuli-Khodela link road	
2023-24	Papadhwa-Gadwan link road	
2023-24	Bhartiya Airtel Televentures Ltd.	
2023-24	Regarding permission for felling of 16.00448 hectare protected forest land and 288 trees/plants in Mau district (from Km-0.00 to 26.29), 41.09852 hectare protected forest land and 11886 trees/plants in Azamgarh district	

	(from Km 26.29 to 94.45) and 2.40924 hectare protected forest land and 47 trees/plants in Jaunpur district (from Km 94.45 to 99.75), i.e. for non-forestry use of a total of 59.51224 hectare protected forest land and felling of obstructing 12221 trees/plants, under doubling of Mau-Shahganj railway track by North Eastern Railway.	
2023-24	District-Deoria Permission for non-forestry use of 2.67 hectare protected forest land affected in the construction of GB bypass railway line between Bhatni Pivkol station (from chainage-4.800 to 7.400) by North Eastern Railway and for felling of 322 obstructing trees.	0.1253
2023-24	Regarding permission for non-forestry use of 0.061028 hectare protected forest land without felling of trees, affected by traffic from the proposed petrol pump site to the main road in plot no. 216 B, village-Baghagadha, tehsil-Sadar, district-Gorakhpur, on the right track between km no. 3, (chainage no.-2.450) in Nausadh-Varanasi Road by Indian Oil Corporation Ltd. in district- Gorakhpur.	0.0290
2023-24	Regarding permission for non-forestry use of 0.084268 hectare protected forest area and felling of 14 obstructing trees for new retail outlet of petrol / diesel pump in village-Kasarwal, Khasra No. 290A, 292, 285, 289 and 290B, Tehsil-Sahjanwan, Gorakhpur by Hindustan Petroleum Corporation Limited, Gorakhpur Regional Office in District-Gorakhpur.	
2023-24	janapad gorakhapur ke arntagat hindustaan petroliyam kaarporeshan limited, gorakhapur ke dvaara kaalesar-jagadeeshapur rod (o0dee0aara0/shaharee maarg) ke ki0mee0 san0-16 (chainej san0-15.200) ke madhy daayee pataree par gaata sankhya-107/2 graam-padaha, tahaseel sadar jila gorakhapur mein prastaavit petrol pamp sthal se mukhy maarg tak aavaagaman se prabhaavit 0.01625 ha sanrakshit van bhoomi ke bina vrksh paatan ke gair vaanikee prayog kee anumati ke sambandh mein.	
2023-24	Permission for non-forestry use of 0.0737 hectare protected forest land for construction of approach road for construction of petrol pump at village Manikpura on Agra-Bah road.	0.0682
2023-24	Permission for non-forestry use of 0.0569 hectare protected forest land for construction of approach road for construction of petrol pump at village Dhobai on Agra-Bah-Etawah road.	
2023-24	Permission for non-forestry use of 0.079424 hectare protected forest land for construction of approach road for construction of petrol pump at village Chandrapur on Agra-Bah-Kachaura Ghat road.	
2023-24	Construction of petrol pump in village Bhadkaul on Agra-Jaipur road by Indian Oil Corporation in Agra district	
2023-24	Construction of connecting road to school in village Sarandhi on Agra-Jagner road in Agra district	
2023-24	Construction of connecting road to the pump in village Bhaupura on Agra-Bah road in Agra district	
2023-24	Construction of petrol pump in village Sahara on Agra-Jaipur road by Indian Oil Corporation in Agra district	

2023-24	Construction of connecting road to petrol pump in village Turkiya on Achhnera-Bharatpur road in Agra district
2023-24	Construction of connecting road to the pump in village Saranda, Khasra number-2348/7 on the left side of Agra-Tantpur road in Agra district
2023-24	Construction of connecting road to pump at Khasra number-833, 834 village Khander on Agra- Bah road by Bharat Petroleum in Agra district
2023-24	Construction of connecting road to pump by Reliance on Khasra number-651 village Chaumashahpur of Agra-Bharatpur road in Agra district
2023-24	Laying of gas pipeline from Mahavari Dhawa to Bhagwan Filling Station on Agra-Kanpur route by Green Gas
2023-24	Laying of gas pipeline from Shanti Moglik Hospital to Metro Filling Station on Agra-Bah road by Green Gas
2023-24	Construction of connecting road to the pump in Khasra number-349 village Bhara on Jagner- Tantpur road in Agra district
2023-24	Construction of connecting road to petrol pump at village Bichola by Essar Oil in Khasra number-652B on Agra-Fatehabad road in Agra district
2023-24	Construction of 220 kV single circuit Agra-Bharatpur Lilo line in Agra district
2023-24	Proposal for construction of new Agra bypass connecting Km-176.800 of NH-2 to Km-13.03 of NH-3
2023-24	Proposal for construction of entrance gate and service lane of Shriradha Valley Housing Project at Km-140.198 of NH-2
2023-24	Permission for non-forestry use of 0.029 hectare protected forest land without felling of trees for construction of approach road to the retail outlet of EOCLI being set up at Khas No. 416, 417, 418 and 419 of village Rawal on the right side of Mathura-Baldev Road Km-10.361 in district Mathura.
2023-24	Permission for non-forestry use without felling of trees in 0.02275 hectare protected forest land for construction of approach road to the retail outlet of Indian Oil Company being developed in Khas No. 170/2 of village-Thana Amarsingh on the right side of Raya-Mant Road Km. 1.257 in Mathura district.
2023-24	Regarding permission for non-forestry use without felling of trees in 0.0208 hectare of protected forest land for construction of approach road to the retail outlet of Indian Oil Company being set up in Khas No. 126 of village Makhdoompur Baug on the left side of Nauhjheel-Shergarh road km- 18.826 of district Mathura.
2023-24	Regarding laying of underground power lines along various roads in Mathura city by K.E.I. Industries in Mathura
2023-24	Permission for non-forestry use without felling of trees in 2.475 hectare protected forest land for laying dark fiber cable on left track from Km 94 to 149 of NH-2 by Infotel Broadband Services Ltd. in Mathura district.

2023-24	Regarding permission for non-forestry use of 0.87 hectare protected forest land without felling of trees on the left side of NH-2 Km 177 to 148 by Infotel Broadband Services Ltd. in Mathura district.	
2023-24	Regarding permission for non-forestry use of 0.050436 hectare protected forest land without felling of trees for construction of approach road to retail outlet being developed by Essar Oil Ltd. in Khasra No. 504/2 of village Bhadravan Bangar Tehsil Mant on the right side of Vrindavan-Nauhjheel road (MDR-12 MDR-123) km-23 and chainage 22.593 in district Mathura.	
2023-24	In district Mathura, Mathura Vrindavan Development Authority Mathura has given permission for non-forestry use of 3.272 hectares of protected forest land without felling of trees for construction of cycle track from Tank Square to Aurangabad (NH-2) on BD City Road.	
2023-24	Use of protected forest land for the connecting road to the retail outlet of Essar Oil Ltd. in Khasra No. 409 in village Raipur Mai Bangar on the right side of Mathura Sadabad Etah road km-6.893 in Mathura district.	
2023-24	Use of protected forest land in the connecting road to the retail outlet of Essar Oil Ltd. in Khasra No. 382/2 of village Sultan Patti on the right lane of Km-29.282 in Chhata-Shergarh-Nauhjheel- Bajna Gaumat Marg in Mathura district	
2023-24	Use of protected forest land affected by widening, repair work and construction of cycle track of Chhatikara to Vrindavan road (Vrindavan-Chhatikara-Ral-Radha Kund road) and other district roads in Mathura district for non-forestry work	
2023-24	Use of 0.036766 hectare of protected forest land for construction of approach road to the retail outlet being developed by Essar Oil Ltd. in Khasra No.-40 of village Narvain Hansi on the left side of Raya Mant road km-2.577 in Mathura district	1.2793
2023-24	Regarding permission for non-forestry use of 2.756 hectares of protected forest land and felling of 33 trees situated on it for widening and strengthening of the road from NH-2 Gokul Restaurant to Masani Square by PWD in Mathura under the announcement of Hon'ble Chief Minister in Mathura district.	
2023-24	Establishment of HPCL Ltd. retail outlet on the right side of the road in Khasra No. 1025, Account No. 627 of village Surirkalan Bogar Tehsil-Mant, District-Mathura at selection number- 30.882 of Km-31 of Mathura-Vrindavan-Mant-Nohjheel / Raya Mant-Nohjheel road MDR-123 in district Mathura.	
2023-24	Construction of link to the retail outlet being developed by Indian Oil Corporation Ltd. at Khas No. 386 in Sultanpur Patti village on the right lane of selection No. 29605 of Chhata-Shergarh- Nohjheel-Bajna-Gaumat Marg MDR-139 Km-30 in Mathura district	
2023-24	Construction of approach road of retail outlet proposed by BPCL Ltd. on plot no. 183/100/5 of village Ahilyaganj Bangar on Mathura-Vrindavan road MDR-123 km-5 selection no. 4.246 in district Mathura	

2023-24	Construction of approach road of retail outlet proposed by IOCL in Khas No. 617 of village Barhana situated on left track of Km chainage 02.140 of Kosi-Nandgaon-Barsana-Goverdhan road ODR-143 in district Mathura
2023-24	For construction of connection of new outlet proposed by HPCL at Km-13 Chainage No.-12.069 Khas No.-732, Village Ral, Tehsil-Mathura, District-Mathura of Vrindavan-Chhatikara- Ral-Radhakund Road (ODR) left track in district Mathura.
2023-24	Permission for proposal of 0.0.8073 hectare forest land without felling of trees, for laying hume pipeline for optical fiber cable on the right side of Govardhan Parikrama Marg under the project of UPBRTI Parishad by Mathura-Vrindavan Development Authority Mathura in district Mathura, 0.12456 hectare reserved and 0.68274 hectare protected
2023-24	Permission for proposal for laying pipeline for systematic drinking water supply on right side of Govardhan Parikrama Marg under project of UPBRTC by Mathura-Vrindavan Development Authority, Mathura in district Mathura, 0.110175 hectare reserved, 0.171465 hectare protected and 0.549240 hectare forest land i.e. total 0.8088 hectare forest land without felling of trees for TTSP water kiosk and toilets
2023-24	Permission for non-forestry use of 0.9537 hectare reserved forest land and felling of 22 trees situated on it for widening and strengthening of Kosi-Nandgaon-Barsana-Govardhan Marg to Kokilavan Marg in Mathura under the announcements of Hon'ble Chief Minister.
2023-24	Proposal for construction of outer Parikrama Marg (other district road) around Girraj Ji (Radhakund bypass road) to facilitate pilgrims and control traffic on Govardhan Parikrama Marg in Mathura district.
2023-24	Proposal regarding permission for non-forestry use of 2.786 hectares of protected forest land affected by the construction work of widening and strengthening of Mathura-Vrindavan road in Mathura district without felling of trees.
2023-24	Construction work of connecting road of new retail outlet (BPCL) at village Mubarakpur Bagar on the left side track of Khasra number-177 of Mathura-Sadabad road (MDR-102) km-11 (chainage 10.765) in district Mathura.
2023-24	For construction work of connecting road of New Retail Outlet (BPCL) on Khasra No.-36 of Kosi-Nandgaon to Comma Marg (ODR) Km-5 (Chainage-4.490) in Mathura district.
2023-24	Proposal regarding permission for non-forestry use of felled trees of 3.1746 hectare protected forest land proposed in the construction of widening and strengthening work of Vrindavan- Chhatikara-Radhakund road in district Mathura.
2023-24	For the use of 2.55 hectares of reserved forest land of Jatipura and Sakitera forest blocks for non-forestry work in the improvement work of Govardhan Parikrama Marg in Mathura district.
2023-24	Permission for non-forestry use of 0.855 hectare protected forest land without felling of trees, for construction of concrete drains already existing on the sides of various roads by UP Jal Nigam in Mathura district.

2023-24	Regarding permission for non-forestry use of 0.0367 hectare reserved forest land for the use of Kirtan Bihari temple operated by Maan Mandir Seva Sansthan in plot no. 97 situated in Gahwar forest Manpur Barsana in district Mathura.	
2023-24	Proposal for laying 18" diameter pipeline in Km-159.900 of NH-2, Agra Canal Km-90, Mathura-Achhnera Railway Line Km-365/9-10 under pipeline project from Rewari to Kanpur by HPCL in district Mathura	
2023-24	Regarding permission for non-forestry use of 0.1317 hectare protected forest land in Mathura and felling of 13 trees situated therein for construction of 765 kV Agra-Jatikala power transmission line in Mathura district	
2023-24	Permission for non-forestry use and zero felling of trees in 0.0704 hectare protected forest land in Mathura for construction of 765 kV single circuit Kanpur Jhatikara electricity transmission line (part-2)	
2023-24	Permission for non-forestry use of 0.2263 hectare protected forest land and felling of 46 trees situated on it for construction of rail overbridge at contact no. 356A Murga gate of Mathura- Kasganj rail section on Tank square to new bus stand road in Mathura district.	
2023-24	Regarding permission for non-forestry use of 0.55 hectare protected forest land without felling of trees for widening and strengthening of roads from Goverdhan crossing to Bhuteshwar crossing of National Highway No.-2 in Mathura district.	
2023-24	Laying of fiber cable by Government of India Municipal Corporation Limited Sarvodaya Nagar Kanpur	0.1579
2023-24	Laying of fiber cable by Government of India Municipal Corporation Limited Sarvodaya Nagar Kanpur	
2023-24	Construction of 400 kV circuit Kanpur-Ballabgarh transmission line in Mainpuri district by Powergrid Corporation Limited	
2023-24	Laying of 765 kV single circuit Kanpur-Jhatikara (Part-1) transmission line in Mainpuri district	
2023-24	Permission for felling of trees without permission from 0.092 hectare of protected forest land being used for the approach road to the retail outlet of Indian Oil Corporation Ltd. being operated since 1996 at Gata No. 144 of village Gangapur Mohammadpur on the right side of NH-91 between Km 237-238 in Mainpuri.	
2023-24	Proposal for permission for non-forestry use of 0.277 hectare protected forest land and without felling of trees for construction of approach road to the retail outlet/petrol pump being developed by Hindustan Petroleum Corporation Ltd. on the right side of NH-91 Etah-Bhaugaon road, village Gangapur Mohammadpur, Gaata No. 405, Tehsil and District Mainpuri, between Km. No. 237 to 240.	
2023-24	Permission for non-forestry use of 0.176 hectare of protected forest land without felling trees for construction of approach road to the retail outlet of Indian Oil Corporation being developed in Gata No. 571 of village Vigharai	

	on the left side between Km 30 to 32 of Shikohabad- Mainpuri Road (SH-84) in Mainpuri.	
2023-24	For construction of 765 kV Ubl Circuit Orai-Aligarh transmission line, permission has been given for non-forestry use of 1.23 hectare protected forest land in Etah and felling of 04 trees located thereon, non-forestry use of 0.8072 hectare protected forest land in Firozabad and felling of 04 trees located thereon, non-forestry use of 0.7884 hectare protected forest land in Mainpuri, total non-forestry use of 2.8256 hectare protected forest land and felling of 08 trees located thereon.	
2023-24	Regarding permission for non-forestry use of 0.052278 hectare protected forest land without tree felling for construction of approach road to new retail outlet proposed by Indian Oil Corporation Ltd., Agra at Gat No. 1149/2 and 1150 m of village Sansarpur on the left side of Shikohabad-Bhogav Road (SH-84) between Km 51 to 52 (chainage 51.950) under district Mainpuri.	
2023-24	Regarding permission for non-forestry use of 0.057668 hectare protected forest land without tree felling for construction of approach road to new retail outlet proposed by Indian Oil Corporation Ltd., Agra at Gat No. 1666 of village Jaramai, between Km 40 to 41 (chainage 40.643) on the right side of Shikohabad-Bhogav Road (SH-84) in Mainpuri district.	
2023-24	Regarding permission for non-forestry use of 0.1294 hectare protected forest land and without felling of trees for construction of approach road to new retail outlet proposed by Bharat Petroleum Corporation Ltd., Mathura, on Khasra No. 619 of village Armasarai, left track of Bhaugaon-Bebar road NH-34 (old NH-91), km chainage 283.700, under Mainpuri district.	
2023-24	Construction of approach road to new retail outlet by Hindustan Petroleum Corporation Limited at Aligarh-Mathura Road (SH-80) Km. 38 (Chainage 37.807) left track, Khasra No. 2828, 2829 and 2830, Village-Saathini, Tehsil-Iglas	0.0016
2023-24	Koliya Shilpi Link Road	0.0081
2023-24	Koliya Rijul Link Road	
2023-24	Lease Arazi No. 493 in Village Radia	
<b>2023-24</b>	<b>Total</b>	<b>11.61</b>
<b>2024-25</b>	<b>Maintenance Compensatory Afforestation</b>	<b>3.53</b>